

**Joint committee report**

In

Hon'ble National Green Tribunal, Principal Bench

O.A. No. 862 of 2022 Order dated 10.5.2023

Pankaj Kumar Mishra

Vs

Union of India &amp;Ors.

**Committee members:**

1. Sh Arun Parmar, IAS, District Collector, Singrauli, M.P.
2. Sh Akhil Bansal, IFS, DFO, Singrauli, M.P.
3. Sh Sunil Kumar Meena, Sc-D, CPCB, Bhopal. M.P.
4. Sh Mukesh Srivastav, Regional Officer, MPPCB, Singrauli, M.P.

**Joint Committee Report in Hon'ble NGT (PB) O.A. No. 862 of 2022 Order  
dated 10.5.2023**

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## Joint Committee Report

Hon'ble National Green Tribunal (Principal Bench) vide its order dated 10.05.2023 in O.A. 862 of 2022 directed under Para 13 as:

*“13. With regard to the issues not covered by the order dated 18.01.2021 i.e. compliance by mining units and stone crushers, we constitute a joint Committee of CPCB, UP and MP PCBs and District Magistrates and DFOs Singrauli area in UP and MP (nodal agency being CPCB and concerned State PCB) to oversee compliance of norms and determine the liability of erring units on ‘Polluter Pays’ principle for past violation. This exercise be completed within three months. The joint Committee may also undertake carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of inter-se distance. Such carrying capacity be calculated based on the available data. Forest Departments of UP and MP may also take necessary action under the relevant statutory provisions to ensure that no fly ash/ash slurry or waste is dumped in forest area and necessary and requisite plantations are undertaken. The Forest Departments may also take necessary action against the violators, following due process of law. The Committee may also give the status of execution of plan to bring down Comprehensive Environmental Pollution Index (CEPI) level. The joint Committee may give its report by 15.09.2023 by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF.....”*

Copy of the order dated 10.5.2023 is enclosed as **Annexure-I**.

In compliance of the Hon'ble NGT order, a committee of 04 members was constituted of the following representatives:

1. Sh Arun Parmar, IAS, District Collector, Singrauli, M.P.
2. Sh Akhil Bansal, IAS, DFO, Singrauli, M.P.
3. Sh Sunil Kumar Meena, Sc-D, CPCB, Bhopal. M.P.
4. Sh Mukesh Srivastav, Regional Officer, MPPCB, Singrauli, M.P.

The committee carried out the field visit during 10<sup>th</sup> August to 11<sup>th</sup> August 2023 of the Coal mines, Thermal power plant falls in the Comprehensive Environmental Pollution Index (CEPI), Singrauli (M.P.) area for verifying the progress made in compliance of the CEPI action plan. Further, on 12<sup>th</sup> August 2023, committee hold a meeting with all the representatives of Coal mines, Thermal Power Plant & Municipal body to have discussion on the progress made so far in light of the action plan. To compile the present compliance status of the spread of stone crushers, mines in the Singrauli (M.P.), a survey team of mining department and State Pollution Control Board was deputed and survey was completed in Sept 2023.

### **1.0 Outcome of the survey of stone crusher & mines**

A detailed survey of stone crushers and stone mines was carried out in the month of August & Sept 2023 along with the mining department, Singrauli. As per the survey, there are 56 stone crushers and 105 stone mines established in Singrauli district.

#### **1.1. STONE CRUSHERS:**

The details of the stone crushers capacity (Tons per Hour) & validity of Consent to Operate (CTO) as tabulated below:

S. No.	Name of Stone Crusher	Crusher Capacity (T/hr)	CTO valid upto
1	M/s Janta Construction Stone Crusher, Urti	120 TPH	21-07-2022
2	M/s Aparna Associate Stone Crusher, Piparwan	150 TPH	31-12-2027
3	M/s Aryan Stone Crusher	120 TPH	22.06.2021
4	M/s Avantika Group	50 TPH	31.03.2024
5	M/s B. Agrawal and Company Stone Crusher, Badkud	250 + 200 TPH	07-09-2023
6	M/s B. Agrawal Stone Products	Unit-1: 200 TPH Unit-2 : 50TPH	30-06-2027
7	M/s B K Engineering Works	40 TPH	25-03-2022
8	M/s B.P. Associates Stone Crusher, Okhrawal	25 TPH	30-11-2027
9	M/s B.P. Associates Fulwari Crusher	50 TPH	31-03-2028
10	M/s Baghel Infrastructure Pvt. Ltd.	200 TPH	31.07.2027
11	M/s Baghel Stone Products	60 TPH	31.10.2027
12	M/s Giriraj Stone Crusher	100 TPH	25-11-2021
13	M/s Sarvishwari Mines (Stone Crusher)	60 TPH	25-07-2027
14	M/s Gopal Enterprises Stone Crusher Mining	50 TPH	30-11-2027
15	M/s Hariom Stone Crusher, Piparwan	35 TPH	04-04-2025
16	M/s Jay Maa Dhanauja Stone Crusher, Jhara	50TPH	30-09-2021
17	M/s J.S. Stone Product, Mauhariya	200 TPH	15-10-2023
18	M/s Jai Bajrang Bali Stone Crusher	40 TPH	30-04-2024
19	M/s Jai Maa Jwalamukhi Stone Crusher, Karami	100 TPH	25-09-2023
20	M/s Jai Maa Jwalamukhi Stone Crusher-Unit-2, Karami	100TPH	15-04-2024
21	M/s Jaiswal Stone Crusher, Jhara	200 TPH	18-08-2023
22	M/s K.N. Stone Crusher, Gadariya	200 TPH	30-11-2025
23	M/s Kartik Stone Crusher, Fulwari	40 TPH	31-12-2023
24	M/s Kumar Con.& Eng., Khamhariya, Pro.Santosh Bais	30 TPH	03-04-2021
25	M/s Sadan Lalai Prasad Jaiswal Stone Crusher, Jhara	50 TPH	30-09-2023
26	M/s S.R. Traders- Stone Crusher, Unit-VIII, Rauhal	200 TPH	02-01-2024
27	M/s Maa Adi Shakti Stone Crusher, Piparwan	150 TPH	31-03-2024
28	M/s Maa Amba Enterprises Stone Crusher, Badkud	100 TPH	02-08-2020
29	M/s Maa Chandrika Stone Crusher, Kusahi	150 TPH	30-05-2027
30	M/s Maa Kundwasini Minerals- Misirgawan	150 TPH	28-09-2023
31	M/s MaaMaihar Enterprises Stone Crusher, Badkud	100 TPH	01-12-2022
32	M/s Maa Shakambari Minerals-, Gaderiya	200 TPH	28-02-2027
33	M/s Mahamaya Stone Crusher, Jogyani	40 TPH	31-01-2027
34	M/s Meghnath Stone Crusher, Khatkhariya	25 TPH	30-04-2027
35	M/s National Prestige Construction, Dhondi Tola	200 TPH	01-12-2027
36	M/s Prem Agrawal Stone Crusher Unit-2, Kharkhata	25 TPH	31-03-2024
37	M/s R.K. Stone Crusher, Bharsedi	50 TPH	31-03-2026
38	M/s Raj Stone Crusher, Gaderiya	50 TPH	31-07-2027
39	M/s Rudra Gupta Stone Crusher - Karami	50TPH	24-05-2026
40	M/s Satya Shree Stone Product, Moharia	150 TPH	25-05-2027
41	M/s Shailgiri Stone Works - Stone Crusher, Duwari	25 TPH	16-12-2020

42	M/s Shankar Prasad Narayandas Vaishya, Fulwari	200 TPH	27-02-2027
43	M/s Shiv Netra Industries Stone Crusher, Tenduha	150 TPH	17-01-2022
44	M/s Shiv Shakti Associates - Stone Crusher, Piparwan	250 TPH	22-09-2023
45	M/s Shiv Shakti Construction Unit-2, Katheri	200 TPH	14-02-2027
46	M/s Shiv Shakti Construction, Katheri	80 TPH	31-10-2027
47	M/s Shiva Associates Stone Crusher, Singrawal	100TPH	31-08-2026
48	M/s Shivam Era Private Limited Crusher, Mahugadi	120 TPH	31-10-2027
49	M/s Shree Sai Stone Products, Misirgawan Singrauli	70 TPH	31-12-2027
50	M/s Shri Ganesh Stone Crushers, Piparwan	100 TPH	20-10-2020
51	M/s Singrauli Mineral Products Pvt. Ltd. , Singrauli	200 TPH	31-07-2027
52	M/s S.S. Stone Crusher, Katheri	150 TPH	31-01-2024
53	M/s Shyamlal Jaiswal	50 TPH	31-01-2024
54	M/s Tirupati Stone Crushing Co. Semariya	200 TPH	31-12-2022
55	M/s Vidhya Mining and Mineral Trading, Duari	120 TPH	13-03-2024
56	M/s R.S.I. Stone World Pvt. Ltd. Stone Crusher, Karami	250 TPH	31-12-2027

Out of these 56 stone crushers, the Consent to Operate of 12 crushers got expired as on 31<sup>st</sup> March 2023. As informed, MPPCB has issued notices to all the 12 units u/s 31A of Air (Prevention & Control of Pollution) Act, 1981.

<b>S. No.</b>	<b>Name of Stone Crusher</b>	<b>CTO Expired as on 31.3.2023</b>
1	M/s Janta Construction Stone Crusher, Urti	21-07-2022
2	M/s Aryan Stone Crusher	22.06.2021
3	M/s B K Engineering Works	25-03-2022
4	M/s Giriraj Stone Crusher	25-11-2021
5	M/s Jay Maa Dhanauja Stone Crusher, Jhara	30-09-2021
6	M/s Kumar Con.& Eng., Khamhariya, Pro.Santosh Bais	03-04-2021
7	M/s Maa Amba Enterprises Stone Crusher, Badkud	02-08-2020
8	M/s Maa Maihar Enterprises Stone Crusher, Badkud	01-12-2022
9	M/s Shailgiri Stone Works - Stone Crusher, Duwari	16-12-2020
10	M/s Shiv Netra Industries Stone Crusher, Tenduha	17-01-2022
11	M/s Shri Ganesh Stone Crushers, Piparwan	20-10-2020
12	M/s Tirupati Stone Crushing Co. Semariya	31-12-2022

The details of consented production capacity (in Tonnes) & actual production for last five years i.e. 2018-19 to 2022-23 is as tabulated below:

**Last 5 years consented production capacity Vs Actual production (in Tonnes)**

S. No.	Name of Stone Crusher	Consented Production capacity (T/annum)					Actual Production Capacity (T/annum)				
		2018-19	2019-20	2020-21	2021-22	2022-23	2018-19	2019-20	2020-21	2021-22	2022-23
1	M/s Janta Construction Stone Crusher, Urti	25000	25000	25000	25000	25000	0	0	2995	1275	10529
2	M/s Aparna Associate Stone Crusher, Piparwan	0	0	25000	25000	25000	0	0	0	0	0
3	M/s Aryan Stone Crusher	31400	31400	31400	31400	0	24227	9124	3078	5445	0
4	M/s Awantika Group	5496	5496	5496	5496	5496	0	0	6007	1802	3658
5	M/s B. Agrawal and Company Stone Crusher, Badkud	200000	200000	200000	200000	200000	141927	139434	92003	77949	62136
6	M/s B. Agrawal Stone Products	249600	249600	249600	249600	249600	91181	126581	104505	87138	97786
7	M/s B K Engineering Works	0	0	0	25194	0	0	0	0	5618	0
8	M/s B.P. Associates Stone Crusher, Okhrawal	7000	7000	7000	7000	7000	11469	75065	10380	4110	8305
9	M/s B.P. Associates Fulwari Crusher	40000	40000	40000	40000	40000	13746	21775	26334	25225	49605
10	M/s Baghel Infrastructure Pvt. Ltd.	100000	100000	100000	100000	100000	69570	40716	77773	65049	84991
11	M/s Baghel Stone Products	8400	8400	8400	8400	8400	8213	8158	7920	8355	8390
12	M/s Giriraj Stone Crusher	20000	20000	20000	20000	0	25161	7025	3639	2014	0
13	M/s Sarvishwari Mines (Stone Crusher)	60000	60000	60000	60000	60000	29346	23197	43053	44835	46668
14	M/s Gopal Enterprises Stone Crusher Mining	20000	20000	20000	20000	20000	702	0	0	2660	3194
15	M/s Hariom Stone Crusher, Piparwan	0	0	0	8400	8400	0	0	0	2117	25194
16	M/s Jay Maa Dhanauja Stone Crusher, Jhara	100000	100000	100000	100000	100000	18248	12847	8200	4619	6771
17	M/s J.S. Stone Product, Mauhariya	28500	28500	28500	28500	28500	20040	41339	4682	25140	11231
18	M/s Jai Bajrang Bali Stone Crusher	18458	18458	18458	18458	18458	0	7692	23669	16304	27075
19	M/s Jai Maa Jwalamukhi Stone Crusher, Karami	14000	14000	14000	14000	14000	13977	13987	13934	13970	13444
20	M/s Jai Maa Jwalamukhi Stone Crusher-Unit-2, Karami	65000	65000	65000	65000	65000	58840	63342	64333	64961	63157
21	M/s Jaiswal Stone Crusher, Jhara	0	0	100000	100000	100000	0	0	42339	95194	72089
22	M/s K.N. Stone Crusher, Gadariya	14800	14800	14800	14800	14800	1776	3574	1813	0	8722
23	M/s Kartik Stone Crusher, Fulwari	10000	10000	10000	10000	10000	11225	28147	18763	9355	23034

24	M/s Kumar Con.& Eng., Khamhariya, Pro. Santosh Bais	5852	5852	5852	0	0	3605	7623	6766	0	0
25	M/s Sadan Prasad Jaiswal Stone Crusher, Jhara	10000	10000	10000	10000	10000	0	0	0	0	9823
26	M/s S.R. Traders- Stone Crusher, Unit-VIII, Rauhal	0	105000	105000	105000	105000	0	13799	17530	37177	82573
27	M/s Maa Adi Shakti Stone Crusher, Piparwan	10000	10000	10000	10000	10000	8524	10711	856	1718	2710
28	M/s Maa Amba Enterprises Stone Crusher, Badkud	0	31000	31000	31000	31000	0	2824	31734	70337	0
29	M/s Maa Chandrika Stone Crusher, Kusahi	18181	18181	18181	18181	18181	0	11286	7318	11671	11015
30	M/s Maa Kundwasini Minerals- Stone Crusher, Misirgawan	0	102200	102200	102200	102200	0	0	5412	66183	19761
31	M/s MaaMaihar Enterprises Stone Crusher, Badkud	0	0	25000	25000	25000	0	0	241	12	15206
32	M/s Maa Shakambari Minerals-Gaderiya	0	44000	44000	44000	44000	0	0	35861	43151	43859
33	M/s Mahamaya Stone Crusher, Jogiyani	41344	41344	41344	41344	41344	23946	22665	29350	19683	32643
34	M/s Meghnath Stone Crusher, Khatkhariya	10000	10000	10000	10000	10000	0	0	0	66	361
35	M/s National Prestige Construction Company, Dhondi Tola	0	0	25000	25000	25000	0	0	15787	18810	17878
36	M/s Prem Agrawal Stone Crusher Unit-2, Kharkhata	18000	18000	18000	18000	18000	5530	4381	14786	8181	6867
37	M/s R.K. Stone Crusher, Bharsedi	25000	25000	25000	25000	25000	6639	6043	4712	145	0
38	M/s Raj Stone Crusher, Gaderiya	18000	18000	18000	18000	18000	14058	8316	15203	551	7003
39	M/s Rudra Gupta Stone Crusher - Karami	30000	30000	30000	30000	30000	7879	26042	29331	26107	13284
40	M/s Satya Shree Stone Product, Moharia	200000	200000	200000	200000	200000	130	135906	127051	63056	55185
41	M/s Shailgiri Stone Works - Stone Crusher, Duwari	11000	11000	11000	11000	11000	0	2975	10588	4318	6733
42	M/s Shankar Prasad Narayandas Vaishya, Fulwari	100000	100000	100000	100000	100000	44298	61632	56291	49169	24921
43	M/s Shiv Netra Industries Stone Crusher, Tenduha	0	66500	66500	66500	66500	0	2003	23105	9503	1090
44	M/s Shiv Shakti Associates - Stone Crusher, Piparwan	0	0	45066	45066	45066	0	0	0	3848	20643
45	M/s Shiv Shakti Construction Stone Crusher Unit-2, Katheri	59971	59971	59971	59971	59971	79561	51565	68647	76532	49730
46	M/s Shiv Shakti Construction, Katheri	12000	12000	12000	12000	12000	16712	10793	10256	12300	0
47	M/s Shiva Associates Stone Crusher, Singrawal	4150	4150	4150	4150	4150	23847	18880	14895	3155	2541
48	M/s Shivam Era Private Limited Stone Crusher, Mahugadi	0	0	0	51574	51574	0	0	0	0	3469
49	M/s Shree Sai Stone Products, Misirgawan Singrauli	26000	26000	26000	26000	26000	24294	22970	22264	19873	11933
50	M/s Shri Ganesh Stone Crushers, Piparwan	17000	17000	17000	0	0	2261	9839	1537	0	0

51	M/s Singrauli Mineral Products Pvt. Ltd. , Singrauli	100000	100000	100000	100000	100000	7945	3496	3201	9191	473
52	M/s S.S. Stone Crusher, Katheri	21000	21000	21000	21000	21000	16567	15946	7295	1665	1183
53	M/s Shyamlal Jaiswal	21000	21000	21000	21000	21000	20796	20733	19658	0	19411
54	M/s Tirupati Stone Crushing Co. Semariya	27000	27000	27000	27000	27000	34250	17443	397	7	0
55	M/s Vidhya Mining and Mineral Trading Company, Duari	0	22572	22572	22572	22572	0	2280	4276	2332	1505
56	M/s R.S.I. Stone World Pvt. Ltd. Stone Crusher, Karami	0	49000	49000	49000	49000	0	16053	49088	48622	43641

Based on the available surveyed data on consented capacity and actual production carried out by stone crushers during last 5 years, it was assessed that out of 56 stone crushers, 16 crusher units has carried EXCESS production w.r.t. the consented capacity. **The details are as tabulated below:**

S.NO.	Name of the stone crusher	Total excess production in Tonnes as per the CTO in last 5 years (2018-23)
1.	M/s Awantika Group	511
2.	M/s B.P. Associates Stone Crusher, Okhrawal	77220
3.	M/s B.P. Associates Fulwari Crusher	9605
4.	M/s Giriraj Stone Crusher	5161
5.	M/s Hariom Stone Crusher, Piparwan	16794
6.	M/s J.S. Stone Product, Mauhariya	12839
7.	M/s Jai Bajrang Bali Stone Crusher	13828
8.	M/s Kartik Stone Crusher, Fulwari	41169
9.	M/s Kumar Con. & Eng., Khamhariya, Pro. Santosh Bais	2685
10.	M/s Maa Adi Shakti Stone Crusher, Piparwan	711
11.	M/s Maa Amba Enterprises Stone Crusher, Badkud	40071
12.	M/s Shiv Shakti Construction Stone Crusher Unit-2, Katheri	44828
13.	M/s Shiv Shakti Construction, Katheri	5012
14.	M/s Shiva Associates Stone Crusher, Singrawal	42568
15.	M/s Tirupati Stone Crushing Co. Semariya	7250
16.	M/s R.S.I. Stone World Pvt. Ltd. Stone Crusher, Karami	88

Further, the stone crushers were surveyed for the pollution control measures implemented by individual unit. The survey was based on the following pollution control measures:

- i. Dust containment cum suppression system for the equipment
- ii. Construction of wind breaking walls
- iii. Regular cleaning and wetting of the ground within the premises

The status of pollution control measure implementation in all the 56 crushers is as tabulated below:

S. No.	Name of Stone Crusher	Pollution Control Measure		
		Dust containment cum suppression system for the equipment	Construction of wind breaking walls	Regular cleaning and wetting of the ground within the premises
1	M/s Janta Construction Stone Crusher, Urti	No	No	No
2	M/s Aparna Associate Stone Crusher, Piparwan	Yes	Yes	Yes
3	M/s Aryan Stone Crusher	No	No	No
4	M/s Avantika Group	Yes	Yes	Yes
5	M/s B. Agrawal and Company Stone Crusher, Badkud	Yes	Yes	Yes
6	M/s B. Agrawal Stone Products	Yes	Yes	Yes
7	M/s B K Engineering Works	Yes	No	Yes
8	M/s B.P. Associates Stone Crusher, Okhrawal	Yes	Yes	Yes
9	M/s B.P. Associates Gaderiya Crusher	Yes	Yes	Yes
10	M/s Baghel Infrastructure Pvt. Ltd.	Yes	Yes	Yes
11	M/s Baghel Stone Products	Yes	Yes	Yes
12	M/s Giriraj Stone Crusher	Yes	No	Yes
13	M/s Sarvishwari Mines (Stone Crusher)	Yes	Yes	Yes
14	M/s Gopal Enterprises Stone Crusher Mining	Yes	Yes	Yes
15	M/s Hariom Stone Crusher, Piparwan	No	Yes	No

16	M/s Jay Maa Dhanauja Stone Crusher, Jhara	Yes	Yes	Yes
17	M/s J.S. Stone Product, Mauhariya	Yes	Yes	Yes
18	M/s Jai Bajrang Bali Stone Crusher	Yes	Yes	Yes
19	M/s Jai Maa Jwalamukhi Stone Crusher, Karami	Yes	Yes	Yes
20	M/s Jai Maa Jwalamukhi Stone Crusher-Unit-2, Karami	Yes	Yes	Yes
21	M/s Jaiswal Stone Crusher, Jhara	Yes	Yes	Yes
22	M/s K.N. Stone Crusher, Gadariya	Yes	Yes	Yes
23	M/s Kartik Stone Crusher, Fulwari	Yes	Yes	Yes
24	M/s Kumar Con. & Eng., Khamhariya, Pro. Santosh Bais	Yes	Yes	Yes
25	M/s Sadan Prasad Jaiswal Stone Crusher, Jhara	Yes	Yes	Yes
26	M/s S.R. Traders- Stone Crusher, Unit-VIII, Rauhal	Yes	No	Yes
27	M/s Maa Adi Shakti Stone Crusher, Piparwan	No	No	No
28	M/s Maa Amba Enterprises Stone Crusher, Badkud	Yes	No	Yes
29	M/s Maa Chandrika Stone Crusher, Kusahi	Yes	Yes	Yes
30	M/s Maa Kundwasini Minerals- Stone Crusher, Misirgawan	Yes	No	Yes
31	M/s MaaMaihar Enterprises Stone Crusher, Badkud	Yes	No	Yes
32	M/s Maa Shakambari Minerals- Gaderiya	Yes	Yes	Yes
33	M/s Mahamaya Stone Crusher, Jogiyani	Yes	Yes	Yes
34	M/s Meghnath Stone Crusher, Khatkhariya	Yes	Yes	Yes
35	M/s National Prestige Construction Company- Dhondi Tola	Yes	Yes	Yes
36	M/s Prem Agrawal Stone Crusher Unit-2, Kharkhata	Yes	Yes	Yes
37	M/s R.K. Stone Crusher, Bharsedi	Yes	No	Yes
38	M/s Raj Stone Crusher, Gaderiya	Yes	Yes	Yes
39	M/s Rudra Gupta Stone Crusher - Karami	Yes	Yes	Yes
40	M/s Satya Shree Stone Product, Moharia	Yes	Yes	Yes
41	M/s Shailgiri Stone Works - Stone Crusher, Duwari	No	No	No
42	M/s Shankar Prasad Narayandas Vaishya, Fulwari	Yes	Yes	Yes
43	M/s Shiv Netra Industries Stone Crusher, Tenduha	No	No	No

44	M/s Shiv Shakti Associates - Stone Crusher, Piparwan	Yes	Yes	Yes
45	M/s Shiv Shakti Construction Stone Crusher Unit-2, Katheri	Yes	Yes	Yes
46	M/s Shiv Shakti Construction, Katheri	Yes	Yes	Yes
47	M/s Shiva Associates Stone Crusher, Singrauli	Yes	Yes	Yes
48	M/s Shivam Era Private Limited Stone Crusher, Mahugadi	Yes	Yes	Yes
49	M/s Shree Sai Stone Products, Misirgawan, Singrauli	Yes	Yes	Yes
50	M/s Shri Ganesh Stone Crushers, Piparwan	Yes	No	Yes
51	M/s Singrauli Mineral Products Pvt. Ltd. , Singrauli	Yes	Yes	Yes
52	M/s S.S. Stone Crusher, Katheri	Yes	Yes	Yes
53	M/s Shyamlal Jaiswal	Yes	Yes	Yes
54	M/s Tirupati Stone Crushing Co. Semariya	No	No	No
55	M/s Vidhya Mining and Mineral Trading Company, Duari	No	No	No
56	M/s R.S.I. Stone World Pvt. Ltd. Stone Crusher, Karami	Yes	Yes	Yes

Based on the survey outcome, the details of the environmental compliances by the stone crushers is as tabulated below:

<b>Pollution control measure</b>	<b>Number of stone crushers has implemented of the pollution control measures</b>
Dust containment cum suppression system for the equipment	48
Construction of wind breaking walls	41
Regular cleaning and wetting of the ground within the premises	48

## 1.2. MINING UNITS:

The survey of the stone mining established in Singrauli district was carried out during August-Sept 2023 month. There are 105 stone mining established the Singrauli, district.

The details of the mining unit with validity of CTO are as tabulated below:

S. No.	Name of Mining unit	Consent to Operate valid upto
1	M/s Prem Agrawal Stone Mine, Kharkhata, 2.00 ha.	14-06-2024
2	M/s Suneeta Singh - Stone Mine, Daga, 1.00 ha.	03-06-2023
3	M/s Praveen Kumar Singh, Daga, 1.00 ha.	31-07-2023
4	M/s Shakti Enterprises Stone Mine, Khirwa, 2.78 ha.	31-08-2023
5	M/s Raj Stone Crusher, Gadariya, 1.44 ha.	31-03-2028
6	M/s Gorakh Nath Shukla, Gaderiya, 4.50 ha.	20-09-2028
7	M/s R.S.I. Stone World Pvt. Ltd., Karami, 4.80 ha.	31-12-2027
8	M/s Janta Construction Stone Mine, Urti, 2.59 ha.	11-11-2024
9	M/s Janta Construction Stone Mine, Jalhathini 1.68 ha.	11-11-2024
10	M/s Gissam Enterprises, Khirwa, 2.00 ha.	30-09-2025
11	M/s Raj Stone Crusher, Gaderiya, 1.92 ha.	31-10-2026
12	M/s Vikas Agrawal Stone Mine, Kasar, 2.85 ha.	28-06-2024
13	M/s Bhigurashan Gupta, Karami, 2.00 ha.	21-08-2024
14	M/s B. Agrawal Stone Products, Semariya, 1.50 ha.	31-12-2025
15	M/s Surendra Jain Stone Mine, Misirgawan, 2.00 ha.	31-12-2026
16	M/s B. Agrwal Stone Products, Makrohar, 1.60 ha.	31-12-2025
17	M/s Star Enterprises, Sirgudi, 2.00 ha.	01-06-2027
18	M/s Jaiswal Stone Crusher, Jalhathini, 1.85 ha.	30-11-2027
19	M/s Sarveshwari Mines, Semariya, 3.21 ha.	02-08-2027
20	M/s Shiva Associates Singrawal, 3.95 ha.	30-06-2027
21	M/s Rudra Gupta , Karami, 1.80 ha.	11-04-2026
22	M/s Vijay Kumar Vaishya, Stone Mine, Pali, 2.00 ha.	31-05-2027
23	M/s Unic Mines, Phulwari, 1.20 ha.	30-06-2023
24	M/s K.N.International Stone Mine, Phulwari, 1.13 ha.	31-01-2027
25	M/s Bhiguration Gupta, Karami, 3.29 ha.	08-03-2024
26	M/s Seema Jaiswal Stone Mine, Katheri, 2.00 ha.	26-06-2027
27	M/s Nagendra Pratap Singh, Gangi, 2.05 ha.	30-09-2024
28	M/s Sanjeev Kumar Singh, Kusahi, 1.00 ha.	31-12-2026
29	M/s Lakhinder Kumar Jaiswal, Dhonditola, 1.70 ha.	29-02-2024
30	M/s Satendra Singh Baghel, Semariya 4.40 ha.	29-05-2027
31	M/s Shankar Prasad Vaishya Stone Mine, Singrawal, 3.55 ha.	14-02-2024
32	M/s Singrauli Minerals Products Pvt. Ltd., Singrawal, 2.50 ha.	14-02-2024
33	M/s Geeta Dubey Stone Mine, Phulwari, 4.00 ha.	30-09-2027
34	M/s Shankar Prasad Vaishya Stone Mine, Phulwari, 1.40 ha.	30-06-2027

35	M/s Rashmi Dwivedi Stone Mine, Gaderiya, 2.45 ha.	09-05-2024
36	M/s Lakhindra Kumar Jaiswal Stone Mine, Dhoditola, 2.00 ha.	28-08-2027
37	M/s Maa Aadi Shakti Stone Crusher, Piparwan, 1.70 ha.	31-03-2024
38	M/s Prabhakar Singh Stone Mine, Kusahi, 1.98 ha.	31-12-2026
39	M/s Gyani Devi Stone Mines, Jhingurda, 2.00 ha.	31-12-2027
40	M/s Aalok Kumar Jalan, Stone Mine, Piparwan, 1.45 ha.	13-11-2020
41	M/s Sadan Jaiswal Stone Mine, Katheri, 2.85 ha.	30-06-2027
42	M/s Rudra Gupta, Karami, 2.85 ha.	30-04-2027
43	M/s Ratna Jadon Stone Mine, Rauhal, 4.00 ha.	09-05-2024
44	M/s Santosh Kumar Vaishya Stone Mine, Khamariya, 4.00 ha.	31-12-2027
45	M/s Vikas Bansal, Basauda, 2.50 ha.	12-06-2027
46	M/s B. Agrawal & Company, Badkud, 1.80 ha.	31-12-2027
47	M/s Aryan Stone Crusher, Bharsedi, 4.00 ha.	09-10-2023
48	M/s Jitendra Singh Stone Mine, Mauhariya, 4.00 ha.	07-06-2024
49	M/s Subhash Bansal, Karami, 2.00 ha.	30-09-2027
50	M/s Raj Stone Mine, Majhigawan, 3.24 ha.	31-05-2023
51	M/s B. Agrwal Stone Products, Makrohar, 1.97 ha.	30-09-2027
52	M/s Suneel Kumar Goyal, Makrohar, 2.87 ha.	30-11-2024
53	M/s Amit Singh Stone Mine, Mahuriya, 1.60 ha.	04-10-2023
54	M/s J.S. Mining Stone Mine, Ramdiha, 2.89 ha.	31-03-2024
55	M/s Maa Kundwasini Stone Mine, Piparwan, 3.47 ha.	31-05-2024
56	M/s Radha Jaiswal Stone Mine, Mohgadi Pawai, 4.00 ha.	31-12-2027
57	M/s Shivnetra Stone Mine, Teduha, 4.60 ha.	26-12-2020
58	M/s Jitendra Singh Stone Mine, Mahuriya, 3.75 ha.	01-04-2024
59	M/s Chitrangi Stone Works Stone Mine, Piparwan, 4.90 ha.	28-01-2028
60	M/s Dinesh Kumar jain Stone Mine, Jhagrauha, 4.00 ha.	31-07-2027
61	M/s Dynamic Infra Stone Mine, Badkud, 2.32 ha.	30-09-2027
62	M/s Bharti Singh Stone Mine, Mauhariya, 1.80 ha.	30-04-2027
63	M/s Satendra Singh Baghel, Makrohar, 2.00 ha.	31-01-2027
64	M/s Sunrise Enterprises - Stone Mine, Duari, 3.67 ha.	27-11-2022
65	M/s J.S. Stone Products - Stone Mine, Naugai, 4.00 ha.	31-03-2024
66	M/s Chhoti Devi Stone Mine, Doraj Khurd, 1.00 ha.	27-11-2022
67	M/s K.V. Techno Solution Pvt. Ltd., Mahugadi Pawai, 3.50 ha.	31-10-2027
68	M/s Vivek Pandey Stone mine, Badkud, 1.90 ha.	12-06-2027
69	M/s Gopal Enterprises Stone Mine, Majhigawan, 1.34 ha.	31-10-2027
70	M/s jaiswal Stone Crusher, Jhara, 4.65 ha.	18-08-2023
71	M/s Shankar Prasad Vaishya Stone Mine, Fulwari, 1.20 ha.	30.6.2027
72	M/s Shashank Mishra Stone Mines, Jogiyani, 1.83 ha.	31-10-2023
73	M/s Ishita Buildcon, Doraj Kalan, 3.95 ha.	25-09-2023
74	M/s Sarveshwari Mines - Stone Mines, Semariya, 3.07 ha.	30-06-2027
75	M/s B.K. Engineering Works- Stone Quarry, Banjari, 2.15 ha.	31-03-2027
76	M/s Sarveshwari Mines Semariya, 1.67 ha.	30-09-2027
77	M/s Megnath Stone Mine, Mudwania, 2.12 ha.	30-04-2027

78	M/s Nagendra Singh Stone Mine, Badkud, 4.00 ha.	16-08-2027
79	M/s Archa Singh Stone Mine, Badkud, 2.60 ha.	30-09-2027
80	M/s Sushil Kumar Bansal, Bhaukhand, 2.90 ha.	30-04-2024
81	M/s Subash Bansal, Stone Mine, Basoda, 3.62 ha.	31-01-2027
82	M/s K.N. International Ltd. Stone Mine, Fulwari, 1.02 ha.	30-11-2025
83	M/s Techno Blast Mining Corporation, Gaderiya, 1.51 ha.	22-09-2025
84	M/s Sadan Prasad Jaiswal Stone Mine, Jhara, 3130/2.00 ha.	10-08-2027
85	M/s Shyamlal Jaiswal Stone Mines, Jhara, 3130/2.00 ha.	21-07-2025
86	M/s Sanjeev Kumar Singh Stone Mine, Singrawal, 4.00 ha.	31-08-2027
87	M/s Dhruvendranath Chaturvedi Stone Mine, Piparwan, 2.75 ha.	30-09-2024
88	M/s Avantika Group Stone Mine, Banjari, 2.00 ha.	30-06-2024
89	M/s Global Infrastructure Stone Mine, Gaderiya, 3.16 ha.	30-06-2024
90	M/s Shyamlal Jaiswal Stone Mine, Jhara, 3130/4.00 ha	26-06-2027
91	M/s Giriraj Stone Crusher- Stone Mine, Podi, 3.00 ha.	30-10-2026
92	M/s Shiv Shakti Construction Stone Mine, Katheri, 4.00 ha.	30-11-2027
93	M/s Shiv Shakti Construction Stone Mine, Katheri, 1382/4.00 ha.	31-10-2027
94	M/s Shiv Shakti Construction Stone Mine, Katheri, 1307/4.00 ha.	30-11-2027
95	M/s Shiv Shakti Construction Stone Mine, Katheri, 2.58 ha.	31-10-2026
96	M/s Jai Maa Dhanauja Stone Mine, Jhara, 2.00 ha.	04-03-2024
97	M/s Devendra Kumar Chaubey, Stone Quarry, Bharsedi, 1.21	31-08-2027
98	M/s Sarveshwari Mines, Semariya, 1.34 ha.	30-04-2027
99	M/s Kalindi Singh Stone Quarry, Piparwan, 2.00 ha.	31-03-2027
100	M/s Vindhya Mining and Minerals trading Company, Duari, 2.70 ha.	22-11-2023
101	M/s Nidhi Singh Stone Mine, Khamariya Khurd, 3.00 ha.	30-04-2028
102	M/s Ajay Kumar Singh Stone Mine, Khamariya Khurd, 3.00 ha.	31-01-2028
103	M/s Shivam Construction Company Stone Mine, Karami, 1.35 ha.	31-12-2025
104	M/s Amit Dwivedi Stone Mine, Okhrawal Kh. No.-588, 3.00 ha.	01-06-2026
105	M/s Raj Kumar Singh Stone Mine, Bharsedi, 4.00 ha.	31-03-2026

The consent to operate (CTO) issued by Madhya Pradesh Pollution Control Board (MPPCB) got expired for 04 mining units as on 31<sup>st</sup> March 2023. As informed by Mining department, all the 04 mining units are non-operational after the expiry date of CTO. The details of the 04 mines are as tabulated below:

S. No.	Name of Mining unit	CTO expired by 31.3.2023
1.	M/s Alok Kumar Jalan Stone Mine, Piparwan	13-11-2020
2.	M/s Shivnetra Stone Mine, Tenduha	26-12-2020
3.	M/s Sunrise Enterprises - Stone Crusher, Duari	27-11-2022
4.	M/s Chhoti Devi Stone Mine, Doraj Khurd	27-11-2022

The details of permitted mining capacity (in Cubic Meter) & actual production (in Cubic Meter) for last five years i.e., 2018-19 to 2022-23 is as tabulated below:

**Last 5 years Permitted mining capacity (M3) Vs Actual production (in Tonnes)**

S. No.	Name of Mining unit	Mining department permitted quantity (M3/annum)					Actual Production Capacity (M3/annum)				
		2018-19	2019-20	2020-21	2021-22	2022-23	2018-19	2019-20	2020-21	2021-22	2022-23
1	M/s Prem Agrawal Stone Mine, Kharkhata, 2.00 ha.	18981	0	0	16863	16747	5907	4063	14668	11250	3546
2	M/s Suneeta Singh - Stone Mine, Daga, 1.00 ha.	10933	10853	10778	10739	10679	0	0	0	10739	10679
3	M/s Praveen Kumar Singh, Daga, 1.00 ha.	0	7068	26448	26733	26391	0	600	3100	6800	4106
4	M/s Shakti Enterprises Stone Mine, Khirwa, 2.78 ha.	10000	10000	10000	9918	9918	0	5000	0	0	0
5	M/s Raj Stone Crusher, Gadariya, 1.44 ha.	14980	14957	14945	14954	14985	24614	7679	15244	3571	14240
6	M/s Gorakh Nath Shukla, Gaderiya, 4.50 ha.	44896	45007	45015	44887	44708	0	0	31460	45015	46380
7	M/s R.S.I. Stone World Pvt. Ltd., Karami, 4.80 ha.	48142	48094	47977	48112	48097	0	17000	48150	48270	47956
8	M/s Janta Construction Stone Mine, Urti, 2.59 ha.	10108	9928	10055	10055	10032	0	0	0	1000	2000
9	M/s Janta Construction Stone Mine, Jalhathini 1.68 ha.	6783	6840	6498	6529	6412	0	500	3700	1600	2500
10	M/s Gissam Enterprises, Khirwa, 2.00 ha.	18240	18160	17982	18050	18062	2388	3126	1997	7429	0
11	M/s Raj Stone Crusher, Gaderiya, 1.92 ha.	15681	15681	15580	15533	15428	1730	8245	0	6700	1000
12	M/s Vikas Agrawal Stone Mine, Kasar, 2.85 ha.	30056	30364	28025	28025	28234	12395	7249	3114	5437	9
13	M/s Bhigurashan Gupta, Karami, 2.00 ha.	15869	35919	33915	34855	34333	17265	6738	11700	21395	16598
14	M/s B. Agrawal Stone Products, Semariya, 1.50 ha.	28166	29237	26174	26026	26144	26331	20700	17660	200	26000
15	M/s Surendra Jain Stone Mine, Misirgawan, 2.00 ha.	19532	18529	18559	18628	18628	17169	21288	15842	18628	12310
16	M/s B Agrwal Stone Products, Makrohar, 1.60 ha.	31540	31806	29393	28130	28025	29580	17376	18329	2300	14920
17	M/s Star Enterprises, Sirgudi, 2.00 ha.	23461	26094	25048	19223	19133	170	6777	6242	19220	10001

18	M/s Jaiswal Stone Crusher, Jalhathini, 1.85 ha.	0	0	14696	14696	14696	0	0	0	0	14696
19	M/s Sarveshwari Mines, Semariya, 3.21 ha.	22672	24339	24829	23119	23199	3258	7166	2800	4933	3350
20	M/s Shiva Associates Singrawal, 3.95 ha.	40755	40820	40740	40827	40641	0	0	4895	709	18841
21	M/s Rudra Gupta , Karami, 1.80 ha.	20528	21067	21622	20710	20758	24792	20000	9890	18782	20758
22	M/s Vijay Kumar Vaishya, Stone Mine, Pali, 2.00 ha.	22291	22222	22823	21945	21945	17500	6249	25919	10150	900
23	M/s Unic Mines, Phulwari, 1.20 ha.	15033	15162	15322	15048	15010	0	0	20051	15048	7000
24	M/s K.N.International Stone Mine, Phulwari, 1.13 ha.	15895	15827	15504	15116	15151	0	6599	15696	6787	15011
25	M/s Bhiguration Gupta, Karami, 3.29 ha.	80397	80108	80347	75074	75036	55085	81700	67434	53425	75065
26	M/s Seema Jaiswal Stone Mine, Katheri, 2.00 ha.	21002	22002	22008	22016	22040	0	0	857	0	18535
27	M/s Nagendra Pratap Singh, Gangi, 2.05 ha.	22011	22048	22056	22048	22016	0	0	0	0	2700
28	M/s Sanjeev Kumar Singh, Kusahi, 1.00 ha.	12124	12004	12005	12139	12206	0	15934	6260	12046	12000
29	M/s Lakhinder Kumar Jaiswal, Dhonditola, 1.70 ha.	12020	80066	80004	79885	70384	0	9630	25790	21630	75468
30	M/s Satendra Singh Baghel, Semariya 4.40 ha.	50247	50178	50056	50035	50008	75195	30161	71050	61356	50008
31	M/s Shankar Prasad Vaishya Stone Mine, Singrawal, 3.55 ha.	35012	35061	35012	35084	35126	19105	8780	6156	4570	7766
32	M/s Singrauli Minerals Products Pvt. Ltd., Singrawal, 2.50 ha.	25091	25097	25080	25089	25099	21603	8790	5430	24427	11477
33	M/s Geeta Dubey Stone Mine, Phulwari, 4.00 ha.	18032	18086	18006	18012	18092	0	0	0	14510	19120
34	M/s Shankar Prasad Vaishya Stone Mine, Phulwari, 1.40 ha.	15010	15115	15129	15100	15191	10558	19130	17335	15925	10347
35	M/s Rashmi Dwivedi Stone Mine, Gaderiya, 2.45 ha.	36106	36064	36115	36115	4560	17032	10235	28470	54548	0
36	M/s Lakhindra Kumar Jaiswal Stone Mine, Dhoditola, 2.00 ha.	14067	100258	100064	100206	70384	0	20860	23610	31460	42030
37	M/s Maa Aadi Shakti Stone Crusher, Piparwan, 1.70 ha.	12024	12056	12021	12005	12005	12000	14457	9111	8062	12029

38	M/s Prabhakar Singh Stone Mine, Kusahi, 1.98 ha.	18229	18188	18155	18165	18141	30729	17205	18575	33428	18177
39	M/s Gyani Devi Stone Mines, Jhingurda, 2.00 ha.	23082	23136	23022	23199	17974	4795	22755	18760	13400	16609
40	M/s Aalok Kumar Jalan, Stone Mine, Piparwan, 1.45 ha.	12170	12039	12041	12198	0	0	0	0	0	0
41	M/s Sadan Jaiswal Stone Mine, Katheri, 2.85 ha.	40256	40630	40031	40185	40195	0	25035	0	40740	7870
42	M/s Rudra Gupta, Karami, 2.85 ha.	35000	35000	35000	35000	35112	0	8975	36974	34990	16124
43	M/s Ratna Jadon Stone Mine, Rauhal, 4.00 ha.	101079	101665	100819	108699	100140	0	66750	21600	0	58069
44	M/s Santosh Kumar Vaishya Stone Mine, Khamariya, 4.00 ha.	50000	50000	50000	50000	50000	4500	18500	1800	44452	0
45	M/s Vikas Bansal, Basauda, 2.50 ha.	40000	40000	40000	40000	28120	14767	8317	20822	13271	28114
46	M/s B. Agrawal & Company, Badkud, 1.80 ha.	30085	30045	30064	30042	30039	27052	24108	15588	17120	0
47	M/s Aryan Stone Crusher, Bharsedi, 4.00 ha.	30167	30039	30039	30005	30150	800	0	0	0	0
48	M/s Jitendra Singh Stone Mine, Mauhariya, 4.00 ha.	130200	130025	130122	130088	130370	6500	93458	54312	50305	50170
49	M/s Subhash Bansal, Karami, 2.00 ha.	35000	35000	35000	35000	35000	0	13241	23588	15338	26045
50	M/s Raj Stone Mine, Majhigawan, 3.24 ha.	11996	11970	11927	11993	12038	0	1600	7585	3000	9524
51	M/s B. Agrwal Stone Products, Makrohar, 1.97 ha.	23438	23512	23373	23304	23515	32260	22844	13552	20600	28900
52	M/s Suneel Kumar Goyal, Makrohar, 2.87 ha.	47595	47444	47680	47321	47355	70400	46305	31550	25000	27150
53	M/s Amit Singh Stone Mine, Mahuriya, 1.60 ha.	30039	30085	30114	30085	30019	24844	36843	20769	9800	12354
54	M/s J.S. Mining Stone Mine, Ramdiha, 2.89 ha.	48022	48439	48131	48086	48040	2439	21611	32388	2641	0
55	M/s Maa Kundwasini Stone Mine, Piparwan, 3.47 ha.	10032	10072	10055	10063	10055	0	3100	10000	9700	10000
56	M/s Radha Jaiswal Stone Mine, Mohgadi Pawai, 4.00 ha.	100206	100024	100115	101072	100008	0	5650	5168	70286	17600
57	M/s Shivnetra Stone Mine, Teduha, 4.60 ha.	30190	30125	30210	30145	30074	2900	38347	23084	0	0

58	M/s Jitendra Singh Stone Mine, Mahuriya, 3.75 ha.	130200	130025	130122	130088	130370	0	63301	70627	14371	32914
59	M/s Chitrangi Stone Works Stone Mine, Piparwan, 4.90 ha.	45067	45104	45016	45087	45055	0	1035	2018	12179	27310
60	M/s Dinesh Kumar jain Stone Mine, Jhagrauha, 4.00 ha.	30039	30107	30085	30062	31914	0	0	7711	30062	18850
61	M/s Dynamic Infra Stone Mine, Badkud, 2.32 ha.	35252	35166	35123	35132	35092	0	0	0	4400	5600
62	M/s Bharti Singh Stone Mine, Mauhariya, 1.80 ha.	32148	32222	32054	32159	32068	0	8025	0	0	0
63	M/s Satendra Singh Baghel, Makrohar, 2.00 ha.	18195	18012	18030	18023	18058	24590	0	0	10700	18023
64	M/s Sunrise Enterprises - Stone Mine, Duari, 3.67 ha.	45061	45070	45053	45070	45235	0	2000	4800	2550	0
65	M/s J.S. Stone Products - Stone Mine, Naugai, 4.00 ha.	45247	45144	45235	45207	45144	0	6062	29859	1500	0
66	M/s Chhoti Devi Stone Mine, Doraj Khurd, 1.00 ha.	10078	10049	10004	10072	10078	0	2050	1100	200	0
67	M/s K.V. Techno Solution Pvt. Ltd., Mahugadi Pawai, 3.50 ha.	50089	49978	50009	50080	51574	0	0	0	0	14322
68	M/s Vivek Pandey Stone mine, Badkud, 1.90 ha.	25194	25040	25080	25063	25011	0	0	2792	0	0
69	M/s Gopal Enterprises Stone Mine, Majhigawan, 1.34 ha.	0	14045	14041	14045	14045	765	0	0	2954	2497
70	M/s jaiswal Stone Crusher, Jhara, 4.65 ha.	0	0	130231	139147	136515	0	0	77848	92224	95135
71	M/s Shankar Prasad Vaishya Stone Mine, Fulwari, 1.20 ha.	96036	95561	25650	25460	25897	36215	64172	2960	25316	10022
72	M/s Shashank Mishra Stone Mines, Jogiyani, 1.83 ha.	0	0	27269	27132	27109	0	0	0	1095	26200
73	M/s Ishita Buildcon, Doraj Kalan, 3.95 ha.	0	0	120094	140534	135651	0	0	30710	25927	0
74	M/s Sarveshwari Mines - Stone Mines, Semariya, 3.07 ha.	19608	19437	20007	20007	20007	4184	9350	4700	2500	6200
75	M/s B.K. Engineering Works- Stone Quarry, Banjari, 2.15 ha.	0	0	24957	24919	25194	0	0	0	24919	0

76	M/s Sarveshwari Mines Semariya, 1.67 ha.	38851	38851	38902	38556	38878	4474	10450	16618	6510	27750
77	M/s Megnath Stone Mine, Mudwania, 2.12 ha.	36056	36056	25080	25024	25003	0	0	0	120	0
78	M/s Nagendra Singh Stone Mine, Badkud, 4.00 ha.	83824	83824	39501	39501	39536	71710	82341	23789	10700	1100
79	M/s Archa Singh Stone Mine, Badkud, 2.60 ha.	40111	40105	39947	39947	39805	44110	39081	14456	0	0
80	M/s Sushil Kumar Bansal, Bhaukhand, 2.90 ha.	18278	18278	18240	18458	18458	0	0	0	0	0
81	M/s Subash Bansal, Stone Mine, Basoda, 3.62 ha.	41325	41078	41154	41154	41154	0	0	0	0	0
82	M/s K.N. International Ltd. Stone Mine, Fulwari, 1.02 ha.	14800	14800	15010	15015	15048	0	0	0	0	0
83	M/s Techno Blast Mining Corporation, Gaderiya, 1.51 ha.	22848	22418	22021	22021	22116	8610	0	0	0	4800
84	M/s Sadan Prasad Jaiswal Stone Mine, Jhara, 3130/2.00 ha.	29170	29070	28030	28006	28087	0	0	0	0	0
85	M/s Shyamlal Jaiswal Stone Mines, Jhara, 3130/2.00 ha.	31905	31920	30267	30005	30165	42900	50105	1180	0	30113
86	M/s Sanjeev Kumar Singh Stone Mine, Singrawal, 4.00 ha.	60268	60515	50210	40612	40071	25220	18929	14663	810	3360
87	M/s Dhruvendranath Chaturvedi Stone Mine, Piparwan, 2.75 ha.	18057	18035	18012	18080	18080	1320	7778	1170	0	0
88	M/s Avantika Group Stone Mine, Banjari, 2.00 ha.	5603	5608	56012	5496	5496	0	0	11242	0	0
89	M/s Global Infrastructure Stone Mine, Gaderiya, 3.16 ha.	0	0	50156	49186	49020	0	0	23010	500	0
90	M/s Shyamlal Jaiswal Stone Mine, Jhara, 3130/4.00 ha	41040	42128	42028	39083	42134	92382	21536	17899	0	41496
91	M/s Giriraj Stone Crusher- Stone Mine, Podi, 3.00 ha.	47606	47966	47814	35160	35126	38228	0	2140	370	0
92	M/s Shiv Shakti Construction Stone Mine, Katheri, 4.00 ha.	60192	60143	58482	59971	59971	34390	10720	15680	48475	20618
93	M/s Shiv Shakti Construction Stone Mine, Katheri, 1382/4.00 ha.	68049	68166	68007	69160	69160	31080	30940	19840	20540	14574

94	M/s Shiv Shakti Construction Stone Mine, Katheri, 1307/4.00 ha.	56225	55195	54507	55965	55965	39280	30000	18050	43144	18723
95	M/s Shiv Shakti Construction Stone Mine, Katheri, 2.58 ha.	28007	28084	28056	29450	29450	21720	17360	21720	1300	8209
96	M/s Jai Maa Dhanauja Stone Mine, Jhara, 2.00 ha.	10602	10613	10648	10662	10063	11940	11796	10324	1830	10000
97	M/s Devendra Kumar Chaubey, Stone Quarry, Bharsedi, 1.21	0	0	0	0	15903	0	0	0	0	0
98	M/s Sarveshwari Mines, Semariya, 1.34 ha.	25205	25034	25188	25681	22145	5367	10100	16750	24388	23120
99	M/s Kalindi Singh Stone Quarry, Piparwan, 2.00 ha.	25080	25026	25046	25009	25020	0	0	0	2400	4000
100	M/s Vindhya Mining and Minerals trading Company, Duari, 2.70 ha.	45000	45000	45000	45000	45000	0	7638	0	0	0
101	M/s Nidhi Singh Stone Mine, Khamariya Khurd, 3.00 ha.	15105	15108	15162	15358	15116	0	3100	0	4701	3000
102	M/s Ajay Kumar Singh Stone Mine, Khamariya Khurd, 3.00 ha.	10000	10000	10000	10000	10000	0	0	0	2400	400
103	M/s Shivam Construction Company Stone Mine, Karami, 1.35 ha.	0	0	0	8050	8050	0	0	0	0	0
104	M/s Amit Dwivedi Stone Mine, Okhrawal Kh. No.-588, 3.00 ha.	53084	53084	53070		20045	4287	0	0	0	9900
105	M/s Raj Kumar Singh Stone Mine, Bharsedi, 4.00 ha.	49590	52488	45906	2052	20064	3550	1200	9225	570	0

Based on the survey report and assessment of the data, it was revealed that **32** mining units have **EXCESS** their last five years production w.r.t. the permitted mining capacity.

The details are as tabulated below:

S. No.	Name of Mining unit	Year-wise Excess Production in Cubic Meter against the mining permit quantity					Total Excess mined Quantity in Cubic Meter for last 5 yrs 2018-23
		2018-19	2019-20	2020-21	2021-22	2022-23	
1	M/s Prem Agrawal Stone Mine, Kharkhata, 2.00 ha.	0	4063	14668	0	0	18731
2	M/s Raj Stone Crusher, Gadariya, 1.44 ha.	9634	0	299.46	0	0	9933
3	M/s Gorakh Nath Shukla, Gaderiya, 4.50 ha.	0	0	0	128	1672	1800
4	M/s R.S.I. Stone World Pvt. Ltd., Karami, 4.80 ha.	0	0	173	158	0	331
5	M/s Bhigurashan Gupta, Karami, 2.00 ha.	1396	0	0	0	0	1396
6	M/s Surendra Jain Stone Mine, Misirgawan, 2.00 ha.	0	2759	0	0	0	2759
7	M/s Rudra Gupta, Karami, 1.80 ha.	4264	0	0	0	0	4264
8	M/s Vijay Kumar Vaishya, Pali, 2.00 ha.	0	0	3096	0	0	3096
9	M/s Unique Mines, Fulwari, 1.20 ha.	0	0	4729	0	0	4729
10	M/s K.N. International St. Mine, Fulwari, 1.13 ha.	0	0	192.07	0	0	192
11	M/s Bhigurashan Gupta, Karami, 3.29 ha.	0	1592	0	0	29	1621
12	M/s Sanjiv Kumar Singh Stone Mine, Kusahi, 1.00 ha.	0	3929.63	0	0	0	3930
13	M/s Lakhindra Kumar Jaiswal Stone , Dhoditola, 2.00 ha.	0	0	0	0	5084	5084
14	M/s Satendra Singh Baghel, Semariya, 4.40 ha.	24948	0	20994	11321	0	57263
15	M/s Geeta Dubey Stone Mine, Phulwari, 4.00 ha.	0	0	0	0	1028	1028
16	M/s Shankar Prasad Vaishya Stone Mine, Phulwari, 1.40	0	4015	2206	825	0	7046

17	M/s Rashmi Dwivedi Stone Mine, Gaderiya, 2.45 ha.	0	0	0	18433	0	18433
18	M/s Maa Aadishakti Stone Crusher, Piparwan, 1.70 ha.	0	2401	0	0	24	2425
19	M/s Prabhakar Singh Kusahi, 1.98 ha.	12500	0	420	15263	36	28219
20	M/s Sadan Jaiswal Stone Mine, Katheri, 2.85 ha.	0	0	0	555	0	555
21	M/s Rudra Gupta, Karami, 2.85 ha.	0	0	1974	0	0	1974
22	M/s B. Agrawal Stone Products, Makrohar, 1.97 ha.	8822	0	0	0	5385	14207
23	M/s Suneel Kumar Goyal, Makrohar, 2.87 ha.	22805	0	0	0	0	22805
24	M/s Amit Singh Stone Mine, Mahuriya, 1.60 ha.	0	6758	0	0	0	6758
25	M/s Shivnetra Stone Mine, Tenduha, 4.60 ha.	0	8222	0	0	0	8222
26	M/s Satendra Singh Baghel, Makrohar, 2.00 ha.	6395	0	0	0	0	6395
27	M/s Gopal Enterprises Stone Mine, Majhigawan, 1.34 ha.	765	0	0	0	0	765
28	M/s Archana Singh Stone Mine, Badkud, 2.60	3999	0	0	0	0	3999
29	M/s Shyamlal Jaiswal Mines, Jhara Sarai, 3136/2.00 ha	10995	18185	0	0	0	29180
30	M/s Shyamlal Jaiswal Stone Mine, Jhara 3130/4.00ha.	51342	0	0	0	0	51342
31	M/s Jai Maa Dhauja Stone Crusher Mine, Jhara, 2.00 ha	1338	1183	0	0	0	2521
32	M/s Sarveshwari Mines, Semariya, 1.34 ha.	0	0	0	0	1075	1075

Further, the survey of mining units was assessed w.r.t. the implementation of the pollution control measures viz. dust containment-cum-suppression system and regular cleaning & wetting of the ground.

It was revealed that out of 105 mining units, 74 units were found complying whereas 31 units were not-complying for the same.

The details of the complying and non-complying units are as tabulated below:

**List of the complying mining units:**

S.NO.	Name of the mine
1	M/s Prem Agrawal Stone Mine, Kharkhata
2	M/s Raj Stone Crusher, Gadariya
3	M/s Gorakh Nath Shukla Stone Crusher, Gaderiya
4	M/s R.S.I. Stone Worlds Pvt. Ltd. Stone Crusher, Karami
5	M/s Raj Stone Crusher, Gaderiya
6	M/s Bhigurashan Gupta
7	M/s B. Agrawal Stone Products, Semariya
8	M/s Surendra Jain Stone Mine, Misirgawan
9	M/s B. Agrwal Stone Products, Makrohar
10	M/s Jaiswal Stone Crusher, Jalhathini
11	M/s Shiva Associates, Singrawal
12	M/s Rudra Gupta, Karami
13	M/s Bhigurashan Gupta, Karami
14	M/s Seema Jaiswal Stone Mine , katheri
15	M/s Sanjiv Kumar Singh Stone Mine, Kusahi
16	M/s Lakhindra Kumar Jaiswal Stone Mine, Dhoditola
17	M/s Satendra Singh Baghel, Semariya
18	M/s Shankar Prasad Vaishya Stone Mine, Singrawal
19	M/s Singrauli Minerals Products Pvt. Ltd., Singrawal
20	M/s Geeta Dubey Stone Mine, Phulwari
21	M/s Shankar Prasad Vaishya Stone Mine, Phulwari
22	M/s Rashmi Dwivedi Stone Mine, Gaderiya
23	M/s Lakhindra Kumar Jaiswal Stone Mine, Dhoditola
24	M/s Prabhakar Singh, Kusahi
25	M/s Sadan Jaiswal Stone Mine, Katheri
26	M/s Rudra Gupta, Karami, 2.85 ha
27	M/s Ratna Jadon Stone Mine, Rauhal
28	M/s Santosh Kumar Vaishya Stone Mine, Khamariya
29	M/s B. Agrawal & Co., Badkud
30	M/s Aryan Stone Crusher, Bharsedi
31	M/s Jitendra Singh Stone Mine, Mahariya
32	M/s Subhash Bansal, Karami

33	M/s Raj Stone Mine, Majhigawan
34	M/s B. Agrwal Stone Products, Makrohar
35	M/s Suneel Kumar Goyal, Makrohar
36	M/s Amit Singh Stone Mine, Mahuriya
37	M/s Maa Kundwasini Stone Mine, Piparwan
38	M/s Radha Jaiswal Stone Mine, Mohgadi
39	M/s Jitendra Singh Stone Mine, Mahuriya
40	M/s Chitrangi Stone Works Stone Mine, Piparwan
41	M/s Dynamic Stone Mine, Badkud
42	M/s Satendra Singh Baghel, Makrohar
43	M/s K.V. Techno Solution Pvt. Ltd., Mahugadi Pawai
44	M/s Vivek Pandey Stone mine, Badkud
45	M/s Gopal Enterprises Stone Mine, Majhigawan
46	M/s jaiswal Stone Crusher, Jhara, 4.65
47	M/s Shankar Prasad Vaishya Stone Mine, Fulwari
48	M/s Shashank Mishra Stone Mines, Jogiyani
49	M/s B.K. Engineering Works- Stone Quarry, Banjari
50	M/s Sarveshwari Mines Gyanendra Singh, Semariya
51	M/s Nagendra Singh Stone Mine, Badkud
52	M/s Archana Singh Stone Mine, Badkud
53	M/s Sushil Bansal Stone Mine, Baukhand
54	M/s K.N. International Ltd. Stone Crusher, Fulwari
55	M/s Techno Blast Mining Corp, Gaderiya (Smt. Sweta)
56	M/s Sadan Prasad Jaiswal Stone Mine, Jhara
57	M/s Shyamlal Jaiswal Stone Mines, Jhara Sarai
58	M/s Sanjeev Kumar Singh Stone Mine, Singrawal
59	M/s Dhruvendra Nath Chaturvedi Stone Mine, Piparwan
60	M/s Avantika Group Stone Mine, Banjari
61	M/s Global Infrastructure Stone Mine, Gaderiya
62	M/s Shyamlal Jaiswal Stone Mine, Jhara
63	M/s Giriraj Stone Crusher- Stone Mine, Podi
64	M/s Shiv Shakti Construction Stone Mine, Katheri- 4.0 ha.
65	M/s Shiv Shakti Construction Stone Mine- 4.0 ha. Katheri
66	M/s Shiv Shakti Construction Stone Mine, Katheri- 4.0 hac.
67	M/s Shiv Shakti Construction Stone Mine-2.58 Ha Katheri
68	M/s Jai Maa Dhanauja Stone Crusher Mine, Jhara
69	M/s Devendra Kumar Chaubey, Stone Quarry, Bharsedi
70	M/s Sarveshwari Mines, Semariya
71	M/s Nidhi Singh Stone Mine, Khamariya Khurd
72	M/s Shivam Construction Company Stone Mine, Karami
73	M/s Amit Dwivedi Stone Mine, Okhrawal Kh. No.-588
74	M/s Raj Kumar Singh Stone Mine, Bharsedi

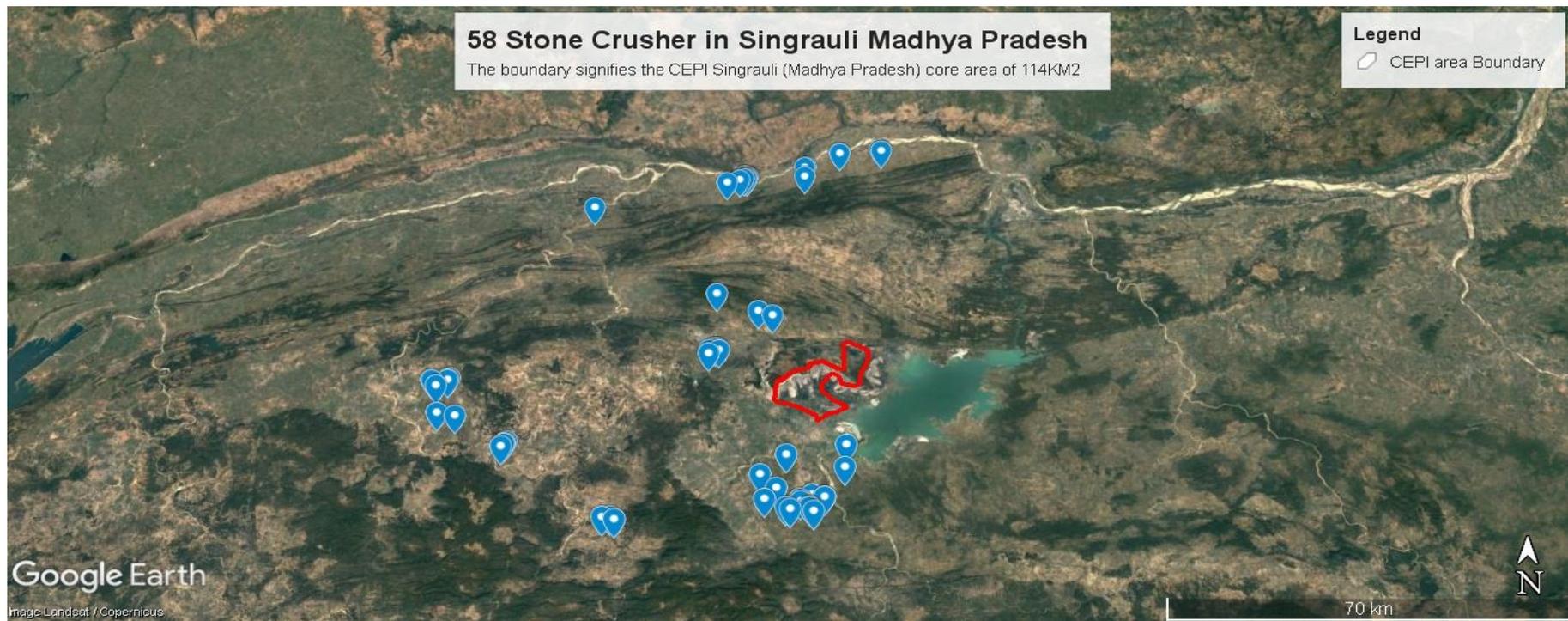
**List of the Non-complying mining units:**

<b>S.NO.</b>	<b>Name of the mine</b>
1	M/s Suneeta Singh - Stone Mine, Daga, Bargawan
2	M/s Praveen Singh, Daga, Bargawan
3	M/s Shakti Enterprises Stone Mine, Khirwa
4	M/s Janta Construction Stone Mine, Urti
5	M/s Janta Construction Stone Mine, Jalhathini 1.68 ha.
6	M/s Gissam Enterprises, Khirwa
7	M/s Vikas Agrawal Stone, Kasar
8	M/s Star Enterprises, Sirgudi
9	M/s Sarveshwari Mines, Semariya
10	M/s Vijay Kumar Vaishya Stone Mine, Chtrangi
11	M/s Unique Mines, Fulwari
12	M/s K.N.I. International Stone Mine, Fulwari
13	M/s Nagendra Pratap Singh, Gangi
14	M/s Maa Aadishakti Stone Crusher, Piparwan
15	M/s Gyani Devi Stone Mines, Sigurda
16	M/s Alok Kumar Jalan Stone Mine, Piparwan
17	M/s Vikas Bansal, Basauda
18	M/s J.S. Mining Stone Mine, Ramdiha
19	M/s Shivnetra Stone Mine, Tenduha
20	M/s Dinesh Kumar jain Stone Mine, Jhagrauha
21	M/s Bharti Singh Stone Mine, Mauhariya
22	M/s Sunrise Enterprises - Stone Crusher, Duwari
23	M/s J.S. Stone Products - Stone Mine, Naugai
24	M/s Chhoti Devi Stone Mine, Doraj Khurd
25	M/s Ishita Buildcon, Doraj Kalan
26	M/s Sarveshwari Mines - Stone Mines, Semariya
27	M/s Meghnath Stone Mine, Barahpan/Mudwaniya
28	M/s Subash Bansal Works, Stone Mine, Basoda
29	M/s Kalindi Singh Stone Quarry- Piparwan
30	M/s Vindhya Mining and Minerals trading Company, Duari
31	M/s Ajay Kumar Singh Stone Mine, Khamariya Khurd

## 2.0 Carrying capacity w.r.t. Stone crushers

All the 58 stone crushers established in Singrauli (M.P.) are located very far from the CEPI boundary. They are majorly located in Nigari, Chitrangi, Mada & Bargawan. As none of the stone crusher is located in the core boundary of the CEPI, Singrauli (M.P.) and also located in 04 different locations and the locations are also far from each other. The committee suggested that as out of 56 crushers, 48 has effective dust containment & suppression system and practising regular cleaning & wetting of the premise, it is important that MPPCB shall issue notices to all the non-complying crushers and ensures that all crusher get complied. Further, the issue of stone crushers pollution is related to **Uttar Pradesh CEPI boundary** where more than 300 stone crushers are located in clusters at Dala, Robert Ganj (U.P.) and inside the CEPI core boundary.

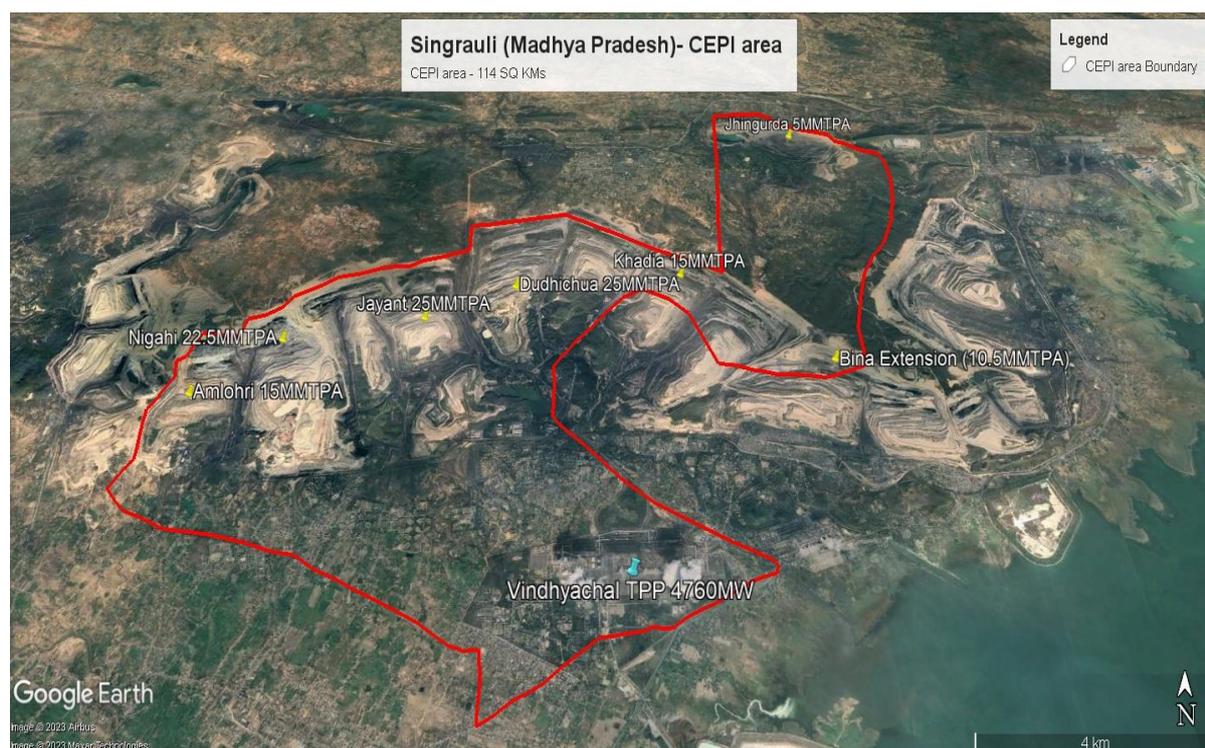
The map of the Singrauli (M.P.) CEPI boundary and stone crushers is as given below:



### 3.0 Current compliance status of Revised CEPI Action Plan- 2023 based on the field visit of the committee:

The Comprehensive Environmental Pollution Index (CEPI) area of Singrauli, Madhya Pradesh has 07 coal mines, 01 Coal based Thermal Power Plant (TPP), Township and municipal corporation under the 114 Sq KM area. The details of the coal mines and TPP are as tabulated below with a map of the CEPI area:

S.NO.	Polluting activity	Production
1	M/s. Vindhychal Super Thermal Power Project-NTPC,	4760MW
2	M/s. Bina Ext Project- NCL	10.5 MMT/annum
3	M/s. Khadia Project-NCL	15 MMT/annum
4	M/s. Dudhichua Project- NCL	25 MMT/annum
5	M/s. Jayant Project-NCL	25 MMT/annum
6	M/s. Nigahi Project-NCL	22.5 MMT/annum
7	M/s. Amlori Project-NCL	15 MMT/annum
8	M/s. Jhingurda Project-NCL	5 MMT/annum
9	Municipal Corp., Singrauli	3 STPs (total 31MLD)



The photographs are enclosed as **Annexure- II**.

The progress made by the industries fall under the CEPI area as per the revised CEPI action plan, 2023 are as given below:

## Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. for M/s Vindhyachal Super Thermal Power Plant, NTPC Ltd.

S. No.	Actions	Status	Progress	Timelines for completion																																			
1.	Control of Industrial air pollution	<p>a) <b>SOx control:</b></p> <ul style="list-style-type: none"> <li>- In Stage -5 (Unit-13) wet-FGD installed.</li> <li>- Installation in 12 Units of Stage 1 to 4 is under construction. The contract awarded to M/s L&amp;T Power Ltd for two packages covering all 4 stages (12 units).</li> <li>- 1<sup>st</sup> Package- Stage 1 &amp; 2 (Contract value – 1090.33 Cr)</li> <li>- 2<sup>nd</sup> Package – Stage 3 &amp; 4 (Contract value – 805.52 Cr)</li> <li>- The physical progress till August 2023 is as:</li> </ul> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Packages</th> <th>Description</th> <th>% Completion</th> </tr> </thead> <tbody> <tr> <td rowspan="3">Stage 1 &amp; 2</td> <td>Civil</td> <td>87%</td> </tr> <tr> <td>Mechanical Structure</td> <td>39%</td> </tr> <tr> <td>Mechanical Equipment</td> <td>71%</td> </tr> <tr> <td rowspan="3">Stage 3 &amp; 4</td> <td>Civil</td> <td>96%</td> </tr> <tr> <td>Mechanical Structure</td> <td>71%</td> </tr> <tr> <td>Mechanical Equipment</td> <td>88%</td> </tr> </tbody> </table> <p><b>Unit-wise commissioning dates for FGD:</b></p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>Unit</th> <th>Timeline</th> </tr> </thead> <tbody> <tr> <td>Unit # 1,2 &amp; 3</td> <td>March 2025</td> </tr> <tr> <td>Unit # 4, 5 &amp; 6</td> <td>Dec 2024</td> </tr> <tr> <td>Unit # 7</td> <td>May 2024</td> </tr> <tr> <td>Unit # 8</td> <td>May 2024</td> </tr> <tr> <td>Unit # 9</td> <td>June 2024</td> </tr> <tr> <td>Unit # 10</td> <td>June 2024</td> </tr> <tr> <td>Unit # 11</td> <td>March 2024</td> </tr> <tr> <td>Unit # 12</td> <td>October 2023</td> </tr> </tbody> </table>	Packages	Description	% Completion	Stage 1 & 2	Civil	87%	Mechanical Structure	39%	Mechanical Equipment	71%	Stage 3 & 4	Civil	96%	Mechanical Structure	71%	Mechanical Equipment	88%	Unit	Timeline	Unit # 1,2 & 3	March 2025	Unit # 4, 5 & 6	Dec 2024	Unit # 7	May 2024	Unit # 8	May 2024	Unit # 9	June 2024	Unit # 10	June 2024	Unit # 11	March 2024	Unit # 12	October 2023	<b>Under Progress</b>	<p>Package 1 (Unit 1-8): May 24 - June 25</p> <p>Package 2 (Unit 9-12): Oct 23-June 24</p>
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		<p><b>b) <u>NO<sub>x</sub> control:</u></b></p> <ul style="list-style-type: none"> <li>• Combustion chamber modification with Separated Over Fire Air (SOFA) completed in 05 units i.e., Unit 9 to 13 of Stage 3,4 &amp; 5 during 2020 to 2022.</li> <li>• Also tuning of combustion chambers of Unit 7 &amp; 8 completed.</li> <li>• Combustion modification work in Stage-1 (Unit #1 to 6) are planned with boiler combustion optimization &amp; tuning of secondary air dampers.</li> <li>• M/s GE Power India Ltd engaged for combustion chamber modification work.</li> </ul>	<p><b>Under Progress</b></p> <p>(Completed in Unit# 7 to 13 units)</p>	<p>Dec 24</p>
2.	Permanent arrangement for control of fugitive emission from ash dykes	<p>Permanent arrangement (04 nos. of water fogging machines, water sprinklers with HDPE pipes have been installed for continuous water sprinkling) for control of fugitive emission is <b>completed</b> at <b>Baliyari</b> ash dyke V4A &amp; V4B.</p> <p>However, for <b>Shahpur</b> ash dyke V1, V2, V3A &amp; V3B the arrangement is <b>proposed</b>. Material procurement of HDPE pipe with water sprinklers are under process.</p>	<p>Under Progress <b>(Delayed)</b></p>	<p>Time line as per Action Plan: <b>31.03.2023</b></p> <p>Revised Timeline: <b>Dec-2023</b></p>
3.	Water sprinkling	<p>Water sprinkling through tankers is being done inside the plant, in ash dyke areas as well as in the ash prone areas around the plant/dyke.</p> <p>Mechanized cleaning machine 1 no. is <b>proposed</b>.</p>	<p>Under Progress <b>(Delayed)</b></p>	<p>Time line as per Action Plan: <b>Aug, 2023</b></p> <p>Revised Timeline: <b>Oct-2023</b></p>
4.	<b>Other measures planned/implemented</b>			
a)	Renovation & modernization of ESP of unit 4	<ul style="list-style-type: none"> <li>• Renovation &amp; Modernization (R&amp;M) of ESPs of Stage 1 &amp; 2 awarded to M/s BHEL.</li> <li>• R&amp;M work for Stage-2 completed &amp; system is in service.</li> <li>• R&amp;M work for Stage-1 (Unit # 1,2,3,5 &amp; 6) completed. Erection</li> </ul>	<p>Under Progress <b>(Delayed)</b></p>	<p>Time line as per Action Plan: <b>31.03.2023</b></p>

		work for Unit#4 is completed, however commissioning job is under progress.		Revised Timeline: <b>31.12.2023</b>
b)	Installation of Wagon pre- wetting system for all Track Hoppers	<ul style="list-style-type: none"> <li>Work completed in all Track Hopper (Vide purchase order PO 4000278153)</li> </ul>	Completed	Time line as per Action Plan: <b>31.03.2023</b>  Revised Timeline: <b>31.05.2023</b>
c)	Installation of new 6 MLD STP based on latest MBBR technology	<ul style="list-style-type: none"> <li>6 MLD STP based on MBBR technology installed and system is in service.</li> </ul>	Completed	-

Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. for Northern Coal Fields Limited- M/s Bina Extension Project				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Stoppage of coal transportation by Road	Construction of CHP of 9.5 MTPA Capacity is under process. LOA issued vide letter no. NCL/ SGR/ CMC/ Bina KKR CHP/ LOA/ 21-22/ 386 dated 25.11.2021 and site handed over on 31/ 12/ 2021. The estimated time of completion is December 2023. <b>However, the progress is too slow. Physical progress in only about 50%. Unit needs to expedite its execution to complete the work on scheduled timeline.</b>	Under Progress	December 2023.
2.	Construction of pakka road, shoulders and regular cleaning of roads, water sprinkling etc.	WBM roads of 4.8-KM will be converted to RCC road. The scheduled time for completion is March 2023. <ul style="list-style-type: none"> <li>LOA has been issued vide letter no. NCL/ GM(C)/ LOA/ 68ETN-27/ 136 dated 05/02/2022. Construction of 3.5 KM RCC Road is completed till July 2023. Work is under progress and will be completed by Nov 2023. <b>However,</b></li> </ul>	Under Progress <b>(Delayed)</b>	Time line as per Action Plan: <b>31.03.2023</b>  Revised Timeline: <b>Nov 2023</b>

		<p><b>the progress is too slow. Unit needs to expedite its execution to complete the work on scheduled timeline.</b></p> <ul style="list-style-type: none"> <li>• 1 no. of road sweeping machine is working in Bina Extn project for mechanized vacuum sweeping.</li> <li>• 2 nos. of truck mounted mist spray guns are working in Bina Extn. Project for further reduction in the fugitive dust emission on transportation roads.</li> <li>• Proper water sprinkling is done by 20 nos. (6 nos. dept.+ 14 nos. outsourcing) water sprinklers of capacity 70 KL, 28KL and 15 KL to suppress fugitive dust emission.</li> <li>• Fixed sprinklers are installed on stretch of about 2 Km along the RCC Road and CHP.</li> </ul>		
3.	Installation of fog cannons	2 nos. of truck mounted mist spray guns are working in Bina Extn Project for further reduction in the fugitive dust emission on transportation roads	Completed	Sept, 2021
		2 nos. of Fixed fog cannon machines (approx. throw of 100m) were commissioned at Bina Project on 30.09.2021. Further 3 no. of fog canon are available on hiring basis (M/s Cloud Tech Pvt Ltd, Haryana) site handover was done on 9 <sup>th</sup> June 2023 at Bina project which are under operation	Completed	June 2023

4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	<p>Bina project has ETP of 31.2 MLD for treatment of mine discharge. Further the up-gradation of ETP is under process for which scheme is approved and under tendering process. During August, 2023 work on a storage tank was ongoing. <b>The upgradation work of ETP has no physical progress.</b></p> <p>03 Nos of Siltation Pond is available and 2 mine sumps of adequate capacity is available at Bina Mines.</p> <p>The proposal for installation of CEQMS at ETP has been approved and scheme has been prepared. Work will be completed by July 2023. <b>No progress made so far.</b></p>	No progress <b>(Delayed)</b>	July 2023
5.	Air & Water Pollution Control at Attached/Nearest Railway Siding at Singrauli	<p>Fixed water sprinklers have been installed along the wharf wall for effective dust suppression in November 2022.</p> <p>The proposal for construction of wind barrier is being <b>dropped</b>, since after completion of new CHP of 9.5 MTPA capacity, there will be no requirement of Wharf wall railway siding. Dispatch of coal will be done through silo having capacity 9.5 (New)+ 4.5 MTPA (Existing)= 14 MTPA.</p>	Completed  <b>Dropped</b>	Nov, 2022  The work of wind barrier was dropped in light of ongoing work on new CHP 9.5MTPA

Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. for Northern Coalfields Limited- M/s Khadia Project-NCL				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Stoppage of coal transportation by Road	<p>Khadia Project is connected through MGR to M/s Anpara &amp; M/s Lanco TPP in Uttar Pradesh (UP), equipped with Coal Handling Plants with total capacity of 10 MTPA.</p> <p>Apart from that, for additional dispatch of coal through rail mode, approx. 2.19 MTPA coal is being dispatched through Krishnashila CHP and around 2 MTPA through Jhingurdah Wharfwall.</p> <p>No road transportation is being done in MP state through road mode other than e-auction.</p> <p>It was proposed to construct a wharf wall in UP state boundary of this mine lease of around 4 MTPA capacity and expected completion of this by June-2023. <b>However, the Wharfwall being constructed by East Central Railway was hindered by the local villagers due to land issue. The matter is related to UP state and same needs to be resolved by mine management along with the District Administration.</b></p>	<p>Under Progress</p> <p><b>(Delayed)</b></p>	<p>Time line as per Action Plan: <b>June, 2023</b></p> <p><b>No revised timeline stated, the work was hindered by the local villagers.</b></p>
2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	<p>Construction of Cement concrete road of around 6.61 Km length with 10.5 m width has been completed in May 2023 with approximate cost of Rs. 20 Crore.</p> <p>For the purpose of regular cleaning of the road, Khadia area is equipped with 2 nos. of road sweeping machines. Other than the cleaning by road sweeping machine, mine management has to start</p>	Completed	<p>Time line as per Action Plan: <b>April, 2023</b></p> <p>Completion in : <b>May 2023</b></p>

		manual cleaning of the roads, where large fall of large size coal was observed as this can't be cleaned by the machine.		
3.	Installation of fog cannons	Three additional fixed fog cannons (100 m throw) procured (in June'2023) and installed.  Currently, Khadia Project is equipped with two nos. of truck mounted fog cannons and four no. of fixed fog cannons	Completed	Time line as per Action Plan: <b>May, 2023</b>  Completion in : <b>June 2023</b>
4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	Waste water is being treated in Effluent Treatment Plant (38.4MLD) and treated water is being reused in dust suppression, firefighting etc. No waste water is being discharged from Khadia Area, NCL	Completed	-

Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. for M/s Dudhichua Project, NCL				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Stoppage of coal transportation by Road	<p>It is a basket mine. of 25-million-ton capacity, connected to NTPC Vindhagar &amp; NTPC Shaktinagar TPP by Marry-Go-Round (MGR). There is One 10MTPA capacity CHP is already established.</p> <p>Work of another 10MTPA capacity CHP is ongoing. <b>The work is going in good pace however to complete the work in given timeline, mine management have to expedite the work.</b></p> <p>One 5MTPA Rapid Loading System (RLS) is also under construction.</p>	Under Progress	31.10.2023
2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	<p>The internal roads of 6.0 km are to be made pakka with RCC, <b>About 60% physical progress was observed. The delay was due to the monsoon season. progress is slow.</b></p> <p>Road repair and strengthening of road along with development &amp; shoulder protection from GM office to Sector A Dudhichua is completed. And the work from Dudhichua Sector A to Jayant Tiraha has been taken up by Jayant Project.</p>	Under Progress <b>(Delayed)</b>	<p>Time line as per Action Plan: <b>30.6.2023</b></p> <p>Revised Timeline: <b>30.9.2023</b></p>
3.	Installation of fog cannons	<p>Two nos. of mobile truck mounted fog canon are there for dust suppression around mine.</p> <p>Two fixed fog cannons installed at wharf wall.</p> <p>Work order issued for additional 8 nos. stationery fog cannons. To be installed by Sept 2023. Civil Structure for fogger constructed.</p>	Under Progress <b>(Delayed)</b>	<p>Time line as per Action Plan: <b>30.6.2023</b></p> <p>Revised Timeline: <b>30.9.2023</b></p>

4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	<p>1. Final Scheme for relocation of ETP (30MLD) along with O&amp;M is under approval. <b>Not yet approved.</b></p> <p>2. Tender for providing two numbers additional RCC bunds between existing RCC burns south of ETP and Hanumaan Mandir at Dudhichua Project has been opened and <b>TCR under approval.</b></p> <p>3. <b>Tender open for work</b> for providing Earthen siltation pond at three locations along the Ballia nalla from Hanuman Mandir to Railway Bridge in downstream at Dudhichua Project which will arrest any silt discharge in Ballia nalla.</p> <p><b>Arrangements done:</b></p> <ul style="list-style-type: none"> <li>• Arrangements have been made to stop discharge of untreated water from mine into Ballia nallah except rain water &amp; surface water.</li> <li>• Sumps have been provided to stop the discharge of water and cleaning of sumps done on yearly contract basis for controlling water seepage. The silt from the ponds were found removed.</li> <li>• Syphoning system is provided to stop rain cuts on the overburden.</li> <li>• 30MLD ETP is existing. Treated water from ETP is being reused for water sprinkling for dust suppression in mines.</li> </ul>	<p>Under Progress</p> <p><b>(NO PHYSICAL PROGRESS WAS OBSERVED)</b></p>	<p>31.03.2024 (for new ETP)</p> <p>31.12.2023 (for new bunds)</p>
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2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	<p>1. The approach roads of mines are metalled and provided with shoulders. The other internal roads are being made pucca with RCC.</p> <p>2. Making Pucca road shoulders of the Coal Transportation Road right from Jayant Bus Stand Tiraaha to the railway siding Spur 1 &amp; II railway siding (Kanta Mod app. 12 km) at Singrauli Railway Station.</p> <p>3. Work for new diversion road is in progress.</p> <p>4. Construction of Pucca road and shoulders from Dudhichua Sector A to Jayant Tiraha – work order issued on 10.6.2023 to M/s Rana Pratap Singh of Rs. 3.9 Cr.</p>	<p>Completed</p> <p>Completed</p> <p>Completed</p> <p>Under Progress</p>	<p>31.03.2023</p> <p>31.03.2023</p> <p>31.03.2023</p> <p>Timeline provided – 30.9.2023</p>
3.	Installation of fog cannons	<p>✓ At present 3 nos. of truck mounted mist spray system, 2 nos. of pressurized water tanker and 02 nos. road sweeping machine are in operation for dust control from Jayant bus stand to Morwa siding Spur I &amp; Spur II.</p> <p>✓ Three fixed type fog cannons installed on 15.6.2023, 23.6.2023 &amp; 01.7.2023 respectively.</p> <p>✓ <b>Work order is under finalization for 01 truck mounted mist spray</b></p>	<p>Completed</p> <p>Completed</p> <p>Under Progress</p>	<p>Time line as per Action Plan:  <b>May, 2023</b>  Completion in : <b>June &amp; July 2023</b></p> <p>May 2023</p>

4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	<p>1. The sedimentation pond do not exist and CHP area overflow and polluting the Ballia Nalla from many places as pointed out by the Oversight Committee.</p> <p><b>Work Completed:</b></p> <p>1. Sedimentation Pond near TS-2 two nos. (20 x 7 x 3.5 m) has been completed in <b>October-2022</b>.</p> <p>2. Strengthening &amp; Renovation of 2 no. sedimentation tank near TS-1, size (20x7x3.5 m) each completed in March 2023</p> <p>3. Construction of sedimentation pond of 50x25x5 meter along with adequate capacity pump back and re-use arrangements to ensure zero discharge from Jayant Mine in to Baliya Nallah. Tender has been floated. The construction work is ongoing. As submitted it was complete by August 2023, however looking into the progress in field, this work will take few more months for completion.</p>	<p>Completed</p> <p>Completed</p> <p>Under Progress (Delayed)</p>	<p>March 2023</p> <p>Timeline as per Action plan - June 2023</p> <p>Revised date – August 2023</p>
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Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. by M/s Nigahi Project, NCL				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Stoppage of coal transportation by Road	Nigahi Project has linkage with M/s NTPC, Vindhyanagar and coal is being transported through dedicated MGR system. Transportation of coal from R/P (CHP) to SILO is done via Closed Belt Conveyor System. Depending upon the demand & supply scenario of NCL, small quantity of coal is being transported through rail and road mode. Further, in addition to the existing CHP of 15 MTPA, <b>A CHP of 10 MTPA is under construction and during August 2023, the physical progress was about 44%.</b>	Under Progress	31.03.2024
2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	<p><b>1. Construction of CC road</b></p> <ul style="list-style-type: none"> <li>✓ Construction work of additional CC road for coal transportation of 3 km length in Nigahi project in phase-I is <b>completed</b> on 30.6.202. The total expenditure is Rs. 8.7 Cr.</li> <li>✓ Construction of CC road (Phase-II) is <b>under progress</b>. The LOI was issued on 31.8.2021. Construction of approx. 1.70 km WBM work (part of CC road) has been <b>completed</b>. CC road (Phase - II) for the same couldn't be finalized yet due to failure from the party side. Work termination is under progress and construction of will be completed by 31.03.2024 tentatively, by inviting new tender.</li> <li>✓ In addition to manual cleaning of roads, 2 numbers of road sweeping machines are also in operation for regular cleaning of roads.</li> </ul>	Under Progress <b>(Delayed)</b>	<p>Timeline as per Action plan (Road) : 31.03.2023</p> <p>Revised timeline (Road) : 31.03.2024</p>

		<p>✓ Regular water sprinkling is being done through dumpers on the haul roads and through automatic fixed water sprinklers at the loading/unloading and transfer points.</p> <table border="1" data-bbox="651 363 1361 699"> <thead> <tr> <th>Capacity (in KL)</th> <th>No of Water Tankers</th> </tr> </thead> <tbody> <tr> <td>70 KL</td> <td>7*</td> </tr> <tr> <td>28 KL</td> <td>3</td> </tr> <tr> <td>20 KL</td> <td>6</td> </tr> <tr> <td>18 KL</td> <td>1</td> </tr> <tr> <td>13 KL</td> <td>10</td> </tr> <tr> <td>9 KL</td> <td>2</td> </tr> <tr> <td>Total</td> <td>29</td> </tr> </tbody> </table> <ul style="list-style-type: none"> <li>➤ *2 numbers of high-capacity mist arrangement water tankers have been commissioned on March'23 and May'23 respectively.</li> <li>➤ Water tankers have been equipped with GPS system for supervision and monitoring.</li> <li>➤ In addition to above, dust suppression is being done through 4 numbers of fog cannons (3 truck mounted and 1 fixed).</li> </ul> <p><b>2. Installation of Fog cannons:</b> Installation of 5 numbers of fixed fog cannons for Wharfwall, coal stock yard and haul roads completed vide GeM contract no. GEMC-511687733190967 dated 28.02.2023</p>	Capacity (in KL)	No of Water Tankers	70 KL	7*	28 KL	3	20 KL	6	18 KL	1	13 KL	10	9 KL	2	Total	29	<b>Completed</b>	31.5.2023
Capacity (in KL)	No of Water Tankers																			
70 KL	7*																			
28 KL	3																			
20 KL	6																			
18 KL	1																			
13 KL	10																			
9 KL	2																			
Total	29																			

3.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	Mine water is being de-silted in various stages, i.e., firstly at the mine sumps, then at intermediate sumps and then finally at large reservoir (8 Hectare area, named as Bareja Reservoir). Industrial effluent from CHP and Workshops is being treated in ETPs (10.5 MLD & 4 MLD respectively) up to prescribed Standards, which is reused for various industrial purposes like washing of HEMMs, dust suppression on Haul Roads, CHP, loading and unloading points, firefighting, drip irrigation etc. Entire treated water is being recycled and there is no discharge was observed outside the mine lease area from Nigahi Project.	Completed	There is no wastewater discharge since October-2022.
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<b>Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. by M/s Amlohri Project, NCL</b>				
<b>S. No.</b>	<b>Actions</b>	<b>Status</b>	<b>Progress</b>	<b>Timelines for completion</b>
1.	Stoppage of coal transportation by Road	The merry go-round railway is used for transportation of coal to Rihand Super Thermal Power Plant. <b>No road transportation of coal is undertaken.</b>	Completed	---
2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	The approach roads of mines are metalled and provided with shoulders. <b>The other internal roads are being made RCC. Only 40% of the work completed yet. The progress is slow. The stated revised dated i.e. Sept 2023 is not rational in light of the ongoing progress.</b>	Under Progress <b>(Delayed)</b>	Timeline as per Action plan: 31.03.2023  Revised completion date: <b>Sept, 2023</b>
3.	Installation of fog cannons	<ul style="list-style-type: none"> <li>✓ 2 nos. truck mounted fog canon are existing for dust suppression on roads and 1 fixed fog canon is installed at Coal Yard for suppression of air borne dust.</li> <li>✓ <b>3 nos. fog canons are going to installed at Coal Yard.</b></li> </ul>	Completed	March 2023
4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	To prevent any treated water from entering nearby river or drain following works are being done;		
		1. Construction of Additional treated water storage tank of 5 lakh Liter capacity.	Completed	Constructed and Operational
		2. Construction of water reservoir for storing excess treated water (70,000 Cubic meter).	Completed	Constructed and Operational
		3. Construction of additional treated water storage tank of 10 lakh Liter capacity is ongoing. About 60% physical progress made so far. The revised timeline is not rational. It may take more months to complete.	Under Progress <b>(Delayed)</b>	Timeline as per Action plan: <b>May 2023</b>  Revised timeline <b>September, 2023</b>

Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. by M/s Jhingurda Project, NCL				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Stoppage of coal transportation by Road	<p>Majority of Coal is dispatched through rail mode. Only local consumers take coal through road mode, which is very less when compared with that dispatched through rail mode.</p> <p>In the preceding FY, total 24.68 Lakh Tons of Coal was dispatched out of which 24.50 Lakh Tons of Coal (99.7%) was dispatched through rail mode.</p>	Completed	--
2.	Construction of pakka roads, construction of pakka road shoulders and regular cleaning of roads, water sprinkling etc.	<p><b>1. Construction work of additional CC road (250 m) for internal coal transportation completed.</b></p> <p>2. Another work “<b>Major repair/renovation and widening of existing magazine road to connect Wharfwall for coal transportation at Jhingurda</b>” (Length: 1.9 Kms) is also completed.</p> <p>Regular road cleaning is required to minimize dust pollution during vehicle transportation and fall of coal.</p> <p>3. Regular water sprinkling is being done through water tankers on the haul road and through fixed water sprinklers at unloading point of semi-mobile crushers. 1 water tanker of 70KL, 42KL, 20KL each and 04 tankers of 12KL capacity are in use.</p>	Completed	<p>CC Road (250m) by 28.02.2023.</p> <p>Bituminous Road (1.9 Kms) by 30.06.2023.</p>

3.	Installation of fog cannons	<ul style="list-style-type: none"> <li>✓ Tender for “Hiring of 1 No. Truck Chasis mounted Fog Cannon has been floated (Bid number GEM/2022/B/2789211 dated 29.11.2022); One no. truck mounted fog cannon has been hired and is being deployed on the public road for dust suppression.</li> <li>✓ 07 Nos. of fixed fog cannons have been installed at Jhingurda OCP: 5 along the Wharf Wall and 02 at Coal Yard. They have been commissioned and are in operation.</li> </ul>	Completed	<ul style="list-style-type: none"> <li>✓ 1 Nos. of Truck mounted fog cannon commissioning by 31.03.2023 and</li> <li>✓ 7 nos. of fixed fog cannons commissioning by 31.05.2023</li> </ul>
4.	Prevention of discharge of untreated contaminated water in the nearby rivers and drains.	<p>Industrial effluent from mine is being treated in ETP (Capacity: 7.2 MLD up-to prescribed standards and the treated water is re-used for various industrial purpose like dust suppression on haul road, fire-fighting, HEMMs washing etc.)</p> <p><b>Entire treated water is recycled and there is no discharge from Jhingurda project to any near-by rivers and drains.</b></p>	Completed	--

Progress Made Under Revised Action Plans for CEPI Singrauli Region, M.P. by <b>Municipal Corporation Singrauli</b>				
S. No.	Actions	Status	Progress	Timelines for completion
1.	Construction of 3 STPs for Singrauli city and Completion of conveyance system for sewage of Singrauli city	<p>Agreement with previous firm cancelled due to non-completion of work. LOA for balance work issued on Dt. 07/12/2022</p> <p>The progress is very slow. Only 72.22 KMs pipe network laid out of the 280.62 Kms. The average civil work progress is 36% only.</p>	Under Progress	June-2024

		<p>Municipal corporation needs to expedite the work of STP construction to complete as per the action plan timeline.</p> <p>The progress made so far is as tabulated below:</p>		
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**Sewerage Zone-wise status as updated August 2023**

Zone	Capacity	Location	Land Availability	Pipe Network (KMs)				STP civil progress in %
				Tender in KMs	Completed in KMs	Balance (KMs)	% completed	
Zone-1	11 MLD	Harrawah	15.10.2019	79.42	39.45	39.97	49.67	75
Zone-2	10 MLD	Majan Khurd	14.11.2019	109.48	25.78	83.7	23.54	05
Zone-3	10 MLD	Navjivan Vihar	15.01.2020	91.72	6.99	84.73	7.62	28
Total	31 MLD			280.62	72.22	208.4	26.94	36

#### 4.0 Action taken so far:

W.r.t. the non-compliance observed under Madhya Pradesh Minor Mineral Rule, 1996, mining department has issued 08 orders during 8<sup>th</sup>, 15<sup>th</sup>& 19<sup>th</sup> Sept 2023 to the following units/Proprietor:

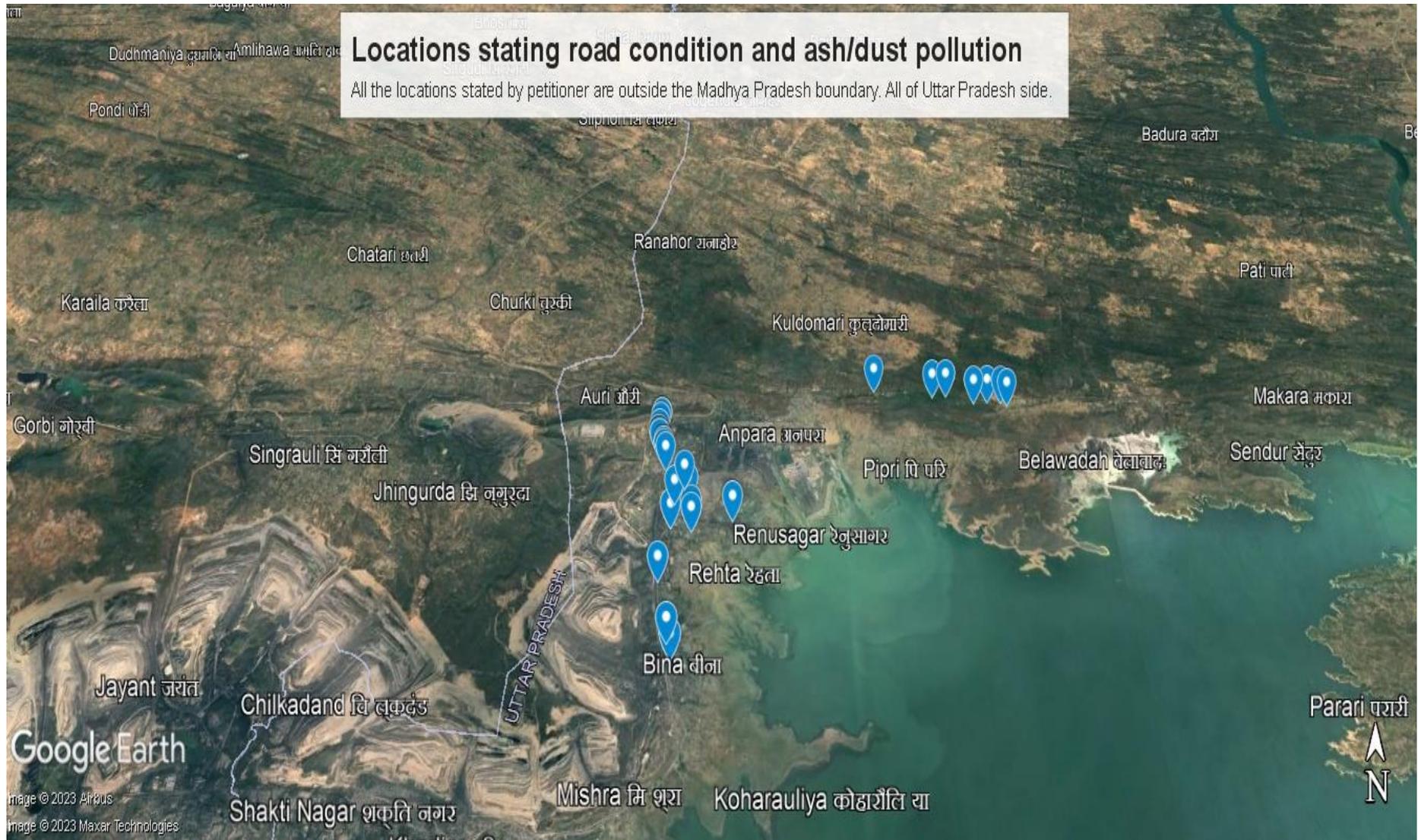
1. Sh. Devendra Kr Srivastav, Duari, Chitrangi
2. M/s Aryan Stone crusher (ShArun Kr Sahu), Sarai
3. M/s Vindhya Mining & Trading Company (Sh Ajay Kr Singh), Rampur
4. M/s B K Engineering Works (Sh Vinod Kr Sahu), Rajmilan, Mada
5. M/s Maa Aadi Shakti Stone Crusher (Sh. Ramashankar Pathak)
6. M/s Shivnetra industries (Sh Vinay Kr Singh), Dharauli
7. M/s Shashank Mishra (residence: Robertsganj)
8. Smt Kaalindi singh (Residence : Billi, Sonbhadra)

Copy of the 08 orders are enclosed as **Annexure-III**.

#### 5.0 Documents furnished by petitioner (Sh Pankaj Kumar Mishra)

In compliance of the Hon'ble NGT order dated 10<sup>th</sup> May 2023 in O.A. 862 of 2022, the petitioner Sh Pankaj Kumar Mishra was asked to furnish the additional documents as submitted under I.A. 309/2022 to committee. The petitioner furnished the documents related to SH 5A Audi-Shaktinagar Road and NH-39 Singrauli Dilbulganj- Renukoot road located in Anpara, Sonbhadra, U.P. on 12<sup>th</sup> August 2023. Copy of the letter is enclosed as **Annexure-IV**.

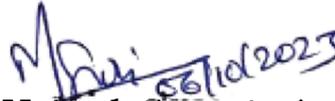
The documents furnished are related to the road condition & dumping of ash on the roadside and abandoned sites. All the locations shared with photographs were of the Uttar Pradesh side i.e. Auri, Shaktinagar, Anpara, Renusagar etc. However, an inter-state planning is required to be done to minimize the road dust pollution as coal & ash of Singrauli (M.P.) region also goes in Uttar Pradesh. The google map of the locations specified by the petitioner are as given below:



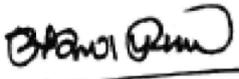
## 6.0 Recommendations

1. MPPCB shall ensure the compliance of consent conditions by the stone crushers & stone mines.
2. MPPCB & Mining department shall assess the penalty as per the M.P. Minor Mineral Rules and/or as per the NGT order for the identified stone crushers & stone mines respectively who did excess production against the consented/permitted capacity during last 5 years.
3. MPPCB shall quarterly review the progress of CEPI action plan along with the stakeholders.
4. MPPCB shall ensure that no stone crusher or stone mine operates without having valid CTO.
5. Municipal Corporation shall expedite the construction of STPs.
6. District administration shall plan an inter-state road transportation plan to improve the road conditions and to have effective vigilance on the violators.

  
**(Sunil Kr Meena)**  
 Scientist-D  
 CPCB, Bhopal

  
**(Mukesh Srivastav)**  
 Regional Officer  
 MPPCB, Singrauli

  
**(Akhil Bansal, IFS)**  
 DFO  
 Singrauli, M.P.

  
**(Arun Parmar, IAS)**  
 District Collector  
 Singrauli, M.P.

Item No. 02

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI****(BY VIDEO CONFERENCING)**Original Application No. 862/2022  
(I.A. No. 309/2022)

(With reports dated 21.04.2023 and 28.04.2023)

Pankaj Kumar Mishra

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 10.05.2023

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent(s): Mr. Atif Suhrawardy, Advocate for CPCB

**ORDER****The issue**

1. Grievance in this application is against failure of concerned project in Singrauli and Sonbhadra in U.P. and M.P. to control air pollution. Such pollution is taking place during transportation of fly ash by Thermal Power Stations in violation of CPCB Guidelines and also activities of unregulated coal mining and stone crushers. Vide order dated 25.11.2022, the Tribunal sought a factual report from a joint Committee comprising MoEF&CC, CPCB and State PCB.

**Factual report of joint Committee**

2. Accordingly, report dated 21.04.2023 has been filed by the CPCB with regard to violations found in two parts - first part deals with area

falling in Madhya Pradesh and second with that falling in UP. Report dated 28.04.2023 filed by UP State PCB mentions the follow up action against the violators. We may mention further details of the said reports.

### **3. Report dated 21.04.2023 with regard to the area falling in Madhya Pradesh**

#### **Issues considered**

*“• Need for installation of the CCTV camera at the strategic locations to track the movements of trucks carrying coal & ash for checking their proper tarpaulin covering and also to keep a tab on the vehicles responsible for coal and ash on public roads.*

*• Need for regular cleaning of roads/ sweeping of transportation roads where ash & coal dust gets deposited and get entrained on truck movement.*

*• There are few improper turns/speed breakers on the road from Shaktinagar to Auri to Anapra (Uttar Pradesh) that requires proper scientific designing to avoid road accidents.*

*• Need for alternate roads/dedicated roads are to be provided/constructed for public vehicles as coal & fly ash transporting vehicles and public vehicles plying on the same road is resulting in increasing number of accidents.*

*• The road shoulders are not pucca, due to which on vehicle movement the coal dust & fly ash deposited on the sides of the road, get entrains in the ambient and cause heavy fugitive emission.*

*• There are residential areas adjoining the Shaktinagar to Auri to Anapra Road of Uttar Pradesh which remain heavily affected due dusty surroundings.”*

The Committee verified compliance status by different Thermal Power Stations, Coal Mines and Stone Crushers and found serious violations and failure in controlling the air pollution in violations of EC and consent conditions. The Committee has recommended measures required to be followed by the different projects. Observations and recommendations of the Committee are as follows:-

“➤ The coal transported via road majorly goes to Uttar Pradesh (UP) by the route of Shaktinagar to Auri to Anapara (UP) & other places. The second major road route opted for transporting the coal is Jayant mod to Shukla mod to Auri to Anpara (UP) & other places.

➤ The road widening and road repairing work was ongoing of prominent road route of Madhya Pradesh i.e. Jayant mode to Shukla Mod.

➤ The coal dust was found lying on the side of the road route of Jayant to Singrauli to Auri Road. However, ongoing cleaning work was also observed during visit.

➤ The water sprinkler & fogger were found operation on the road route of Jayant mod to Shukla mod

➤ **The coal transportation was being done in trucks and tippers. On random check of the vehicles covers, it was found that a good number of covers were either damaged/torned or were inadequate to cover the truck fully to avoid fall of coal. Secondly the quality of the cover used is also not good. Heavy duty HDPE tarpaulin or cloth cover of required thickness (such as 400GSM or more) to be used for avoiding fall of coal from vehicles. Automatic / mechanical type of tarpaulin cover system shall be installed on each vehicle carrying coal as envisaged in the CPCB Guidelines of 2013 for the transportation of fly ash, for the transportation of coal as well.**

➤ **On random check, it was observed that the dry ash is being transported in bulkers and specially designed covered trucks whereas the wet ash was being transported in truck with full cover on the truck. Transportation of wet ash through tractors is also in practice. However, as stipulated in the CPCB guideline, 2013; currently no such mechanically designed covered trucks are in use to transport the ash from the ash dyke.**

➤ **No effective vigilance through CCTV was found on the major routes of coal & ash transportation.**

➤ **M/s. Suliyari Opencast Coal Mines Project (APMDC) transporting its coal 100% via road to Gajra Behra coal siding and M/s Mahan Energen Ltd Thermal Power Plant and proper upkeep of the transportation road and its timely wetting by water sprinkling has been found to be a concern, about which a large number of local villagers have recorded their protest before the visiting team.**

➤ Progress was observed in the coal mines regarding the proposed new coal handling plants. But the concern remains that the coal mines has undergoing capacity expansion day by day. May be that percentage-wise the coal transportation by road may look less due to installation of added capacity of CHPs, but consequent to the capacity expansion, quantity (tonnage) of coal transport will also increase. Hence strict compliance and vigilance on the part of coal mines will be more required.

➤ **Bad transportation road and delaying in road construction also seems to be cause of concern for the dust on the roads, or trucks dropping coal / fly ash on roads due to bad road conditions, ruts and pot holes etc.**

### **8.0 Recommendations**

- i. The transporters are using poor quality/ineffective tarpaulin of thin layer as the thickness of tarpaulin is not specified yet. The coal mines & TPPs may be directed to ensure that the truck/tippers cover is of heavy duty such as 400GSM & more thickness and adequate is size to avoid fall of coal & ash on road during transport
- ii. Coal mines, Thermal Power plants and District Administration may jointly establish the night vision Pan-tilt-zoom CCTVs & lights at prominent locations along the roads used for transportation of coal & ash. Also establish a control room (24x7) at the Office of Collector/traffic police office with dedicated staff to have effective vigilance on the vehicles engaged in coal and ash transportation.
- iii. The TPPs / Coal mine should also device a mechanism to impose penalty on violation by the truckers / transporters including blacklisting the violators or not allowing the trucks found with improper body or insufficient covers to enter their premises to load coal / fly ash. A checklist in this regard shall be maintained at the entry to the mines/TPPs and vehicles not adhering to the norms shall not be allowed to enter the mines/TPPs. Such checklist shall be made available to all the regulatory authorities on request.
- iv. Coal mines in consultation with third party agency and road making authorities (NHAI, MPRDC/PWD) shall formulate a traffic management plan with emphasis on road safety on the prominent routes of coal & ash transportation to decongest the traffic and minimize possibility of accidents
- v. Coal mines & TPPs to ensure that all the vehicle engaged in transportation of fly ash & coal has valid Pollution Under Check (PUC) certificate and also carryout periodic random PUC check of the vehicles in co-ordination with Regional Transport Office.
- vi. Thermal Power plant shall engage mechanically designed vehicles to transport the wet ash too.
- vii. MPPCB to ensure effective implementation of the CPCB guideline (2016) for “disposal/ utilization of Fly ash for reclamation of low-lying areas and in stowing of abandoned mines/quarries”. Further, MPPCB shall provide the low-lying area for filling as per

- the notification and place the allotted locations details (agency, capacity, geo-location etc.) on their website.*
- viii. Nagar Nigam shall deploy mechanized road sweeping machines (on contractual basis) all along the coal & fly ash transportation corridor falling within the municipal limits and the expenditure incurred for the said contract shall be borne by the respective coal/fly ash producers based on their contribution towards road transport.*
  - ix. The district administration in consultation with the neighboring state of UP as well as PWD / Nagar Nigam shall make short term and long-term plan to create alternate / separate roads for the coal / fly ash transportation and for the commuting of the general public.*
  - x. The NAHI should ensure that the work of the National Highway (NH 39) that is being under construction for a long time should be completed at the earliest.”*

#### **4. With regard to area falling in UP**

Identical situation has been found. The report mentions site inspection on 21-22.02.2023 of Coal Mines, Thermal Power Plants and Stone Crushers as per details mentioned. Violations have been found in operation of the said units during transportation of coal, fly ash handling and operation of stone crushers. Recommendations have been made with regard to all the three activities as follows:-

**“22. Recommendations:** *Following are some of the recommendations suggested by the committee to control the air pollution in the area.*

#### **Steps needs to be taken for Fly Ash management and Transportation**

*22. 1. The TPPs can be asked to strictly follow the CPCB guideline for transportation of pond ash by road. The conditions specifically related to moisture content in the transported ash and vehicle condition need to ensured strictly.*

*22.2. TPPs also needs to install tyre cleaning facility for transportation vehicle before reaching to the public road.*

*22.3. The TPPs can be asked to explore the possibilities to increase the use of dry ash instead of pond ash, as the dry ash transportation trough bulker is relatively less polluting.*

22.4. The TPPs can be asked to maintain wet surface condition of the ash dykes to avoid the dust emission during the windy condition.

22.5. Committee observed that the fly ash dyke management of the almost all thermal power plant is not up to the mark (Stabilization, maintenance, slope, water recirculation system, transportation, etc.) specially with Obra TPP, Anpara TPP and Shaktinagar TPP. Fly ash dyke can also play pivotal role in generation of dust specially during summer due to improper management. Overall, its management need to be review. MOEF&CC and CPCB can jointly review the Fly ash dyke Management of the entire dyke available in the area in question.

22.6. Improper fly ash dyke management can trigger dyke breaching in the area in question which ultimately plays a significant role in dust emission. Necessary measures can be taken by all TPPs.

22.7. Majority of Road connected from fly ash dykes to main road are unpaved. Local administration can ensure that the all-approach road can be blacktopped and uses of water sprinkler on regular basis for controlling of dust within six months.

22.8. UPPCB can be asked to initiate action against the defaulter TPPs for the various violations as mentioned in the report above

22.9. The illegal dumping of ash along the road sided and inside the forest area is the matter of serious concern. And at the same time none of the TPP is taking responsibility for this dumping. Hence, the vehicle involved in the ash transportation should be GPS enabled and every TPP can be asked maintain the record of the GPS tracking for cross verification

22.10. Similarly, considering the difficulty in monitoring such kind of illegal disposal and fixing the responsibility of the violator, a group of representatives from every TPP can be formulated. Every TPP can be asked to nominate the official working as chief of the environmental cell in the group. And this group can be made responsible for finding out TPP unit responsible for such illegal disposal of the ash. And in case, this group fails to identify the violator, all the TPPs can be held responsible and equal penalty can be imposed through UPPCB.

#### **Steps needs to be taken for Coal handling and Transportation**

22.11. Every NCL mining project should install adequate number of fog cannon machines at all the strategic point inside the mining area to suppress the airborne dust. UPPCB should review the installation of the systems on periodic basis

22.12. All the NCL mines should review the frequency of the water spraying on the internal roads through the tankers.

22.13. Every NCL mine should develop SOPs to monitor the status of fugitive emission in the mine area through existing CCTV network. The SOPs should contain guideline to take steps to control the fugitive emission.

22.14. NCL mines can be asked to brought down the road transportation below 10% to comply with the condition of the Environmental Clearance.

22.15. Every NCL mine should install the tyre cleaning facilities for the vehicles used for road transportation of coal and it should be ensure that the tyre of the vehicle reaching to the public road is free from the coal dust

22.16. NCL mining projects should ensure close monitoring of the vehicle involved in the coal transportation. And at any cost the vehicle without authorized number plates and leakages in the body of vehicle should allowed for transportation.

22.17. Every NCL mine should collect the coal dust deposited along the public road by deploying vehicles with vacuum extraction system, and should ensure the beneficial usage od the collected coal dust. They can be asked to maintain records of the same for the verification purpose

22.18. Every NCL mine should strictly comply the condition of the tarpaulin cover on the transportation vehicles as mentioned in the office memorandum issued by MoE&CC. At any cost the coverage through LDPE plastic sheets or green net should be permitted.

22.19. Every NCL mining project should construct a concrete approach road from the coal mine gate to the public road and should also ensure its maintenance and cleanliness.

22.20. Significant quantity of dust is also emitted during loading of coal/fly ash on railway wagon. It is utmost important by concern project to adopt closed loop system for minimization of the dust during loading of coal/ fly ash in railway wagon at earliest.

22.21. As suggested for the TPPs above, a group of representatives from every NCL mining project can be formulated having with officials working as chief of the environmental cell in each project. This group can be made responsible for ensuring coal dust free public roads. And in case, this group fails to comply, equal penalty can be imposed through UPPCB on all the mining projects.

22.22. The TPPs receiving coal through road should ensure that the truck used for transportation is properly covered with tarpaulin. And in case of default, the same can be reported to NCL for taking necessary action

22.23. Every TPP should deploy adequate number of fog cannon machines to control the dust from coal storage areas.

22.24. UPPCB should take immediate action against the N CL mining projects wherein in coal fire incidents are observed.

**Steps needs to be taken to control fugitive emission from other industrial sectors**

22.25. M/s Hindalco should deploy adequate number of fog cannon machines to suppress the dust from the red mud storage area. UPPCB can initiate action against the unit for not taking any precautionary measure to control the fugitive emission from red mud storage areas.

22.26. The sever air-borne dust in the stone crusher area is matter of serious concerns.

22.26.1. UPPCB can be asked installed separate CAQMS on the stone crushing area i.e., in Dalla area, for regular monitoring of air quality. Till the time UPPCB should manually monitor the ambient air quality of the area at least twice a week.

22.26.2. Local admiration can take cognizance of the air quality data and take prompt action on it. All stone crusher plant can be closed, if, fails to complying the Ambient Air Quality Norm. Responsibility of the individual industry can also be fixed on the non-compliance of the Norms prescribed under AAQ after six months.

22.26.3. No further stone crushers should be allowed in these clusters as UPPCB has a stone crusher siting guidelines requiring distance between any two stone crushers.

**Steps needs to be taken for betterment of public road condition**

22.27. Setting of advance CCTV Camera network on main public roads used for the transportation of the coal, fly ash etc. for proper surveillance. In a first phase the Auri Mode to Shakti Nagar Road can be considered for installation of CCTV surveillance.

22.28. Each unit can be asked to deploy the adequate number of mist guns/ fog cannons to suppress the airborne dust. The required number can be calculated by UPPCB considering the capacity of the unit and number of trucks involve in road transportation

22.29. To avoid the disturbance to the public transportation and to control the air pollution, Scientific Transportation Management Plane (STMP) need to be prepared by Local Administration under consultations with the UPPCB, the plan can be scientific based on the

*peak dust emission on the road, which can be easily assess by the data of installed CAQMS, average vehicular movement per day etc.*

*22.30. Unpaved area of road side can be paved by using fly ash block, which may substantially reduce the dust emission on the road.*

*22.31. Regular and substantial road cleaning is another way to minimize further dust emission specially from the both side of median and unpaved area of the road. The coal dust deposited along the roadside needs to be collected through the vacuum extraction system for beneficiary utilization.*

*22.32. It has been observed that the median of the national highway are without any green cover of plant, it is utmost important to create proper green cover on the median of the National Highway by concerned authority for controlling of road dust.*

*22.33. The establishment of the road green belt (RGB) is an effective means to reduce particulate matter (PM<sub>2.5</sub>) emissions from road traffic. It is utmost important to execute CPCB guideline for controlling of dust emission.*

*22.34. District administration through NHAI can explore the possibility to develop green belt along the road side in accordance with the guideline developed by Indian Road Congress (IRC).*

#### **Steps required to resolve other identified issues**

*22.35. Local administration through police can controlled the unauthorized coal burning used by local people and shops. More stringent surveillance is required during winter.*

*22.36. UPPCB can ensure that the each and every industry colony will setup concrete Solid Waste Management System (SWMS) to avoid further burning of solid waste within six months.*

*22.37. Dust sequestration study of individual unit can be conducted by organization of international repute likes, BHU, NEERI, IIT etc.*

*22.38. Chief Medical Officer (CMO) can be asked to conduct survey among the people living side of the highway, dust prone area in light of lung related disease etc. In addition to above he may also create separate inventory for the asthmatic patient of the area in question*

*22.39. The action can be initiated in under Forest Act against Mis Renusagar TPP and M/s Obra TPP for carrying out excavation/ mining in the forest area.*

**Further, it is humbly submitted that the Hon'ble NGT in the matter of OA No 164/2018 has constituted a fly ash**

***management and utilization Mission to be jointly headed by the Secretaries, MoEF&CC, Coal and Power, Gal, and Chief Secretaries of UP and MP. It is pertinent to note that the issues raised in the present application are closely linked to the scope of the aforementioned Mission. And hence the finding of the committee can be referred to the Mission for its consideration.***

5. **Report dated 28.04.2023 of UP State PCB** mentions follow up with reference to recommendations of the joint Committee with regard to units in UP - NCL-Bina, Distt. Sonbhadra and Obra Thermal Power. Closure order has been passed against seven defaulting stone crushers under the Air (Prevention and Control of Pollution) Act, 1981.

#### **Consideration and further directions**

6. We have considered the matter in the light of the above. From the factual report by the joint Committee, it is seen that covers of the vehicles used for transportation were inadequate to prevent spillage of coal. Quality of covers was not good. There are no mechanically designed covered trucks to transport ash nor effective vigilance through CCTV. There was no timely sprinkling which was resulting in air pollution. Thus, there are violations which need to be stopped forthwith and accountability fixed for past violations. We have noted from the report that following units are operating and have been found to be violating the norms by the Committee in M.P. and U.P:-

#### **IN MADHYA PRADESH**

##### **Thermal Power Plants**

1. M/s. Vindhyachal Super Thermal Power Project-NTPC, Stage -I (6 Units)  
M/s. Vindhyachal Super Thermal Power Project - NTPC Stage II (2 Units)  
M/s. Vindhyachal Super Thermal Power Project, NTPC, Stage-III, (2 Units)  
M/s. Vindhyachal Super Thermal Power Project Stage-IV, (2 Units)

- M/s. Vindhyachal Super Thermal Power Project Stage-V (1 Units)
2. M/s. Sasan Power Limited, Village, Siddhikhurd, Post- Tiyara, Tal & Dist: Singrauli (M.P.) (6 Units)
  3. M/s Jaiprakash Power Ventures Ltd.-Jaypee Nigrie Super Thermal Power Project, Vill. - Nigrie, TahsilDeosar Distt. - Singrauli MP (2 Units)
  4. M/s. Mahan Energen Limited (Formerly Known as Essar Power MP Ltd.), Vill: Bandhaura, Teh. Mada, Dist: Singrauli (M.P.) (2 Units)
  5. M/s. Hindalco Industries Limited- Mahan Aluminum Project, Vill: Bargawan, Tal: Devsar, Dist: Singrauli (M.P.) (6 Units for captive power generation)

### **Coal Mines**

1. M/s. Bina Ext Project- NCL
2. M/s. Khadia Project-NCL,
3. M/s. Dudhichua ProjectNCL
4. M/s. Jayant Project-NCL
5. M/s. Nigahi Project-NCL
6. M/s. Amlori Project-NCL
7. M/s. Block B Project-NCL
8. M/s. Jhingurda Project-NCL
9. M/s. Suliyari Opencast Coal Mines Project ( APMDC)
10. M/s. THDC India Limited
11. M/s. Amilia North Coal Mining Project, Jai Prakash Power Ventures Ltd
12. M/s. Moher & Moher, Amlori Extension

### **IN UTTAR PRADESH**

#### **Coal Mines**

1. NCL Dudhichua
2. NCL Bina
3. NCL Khadia
4. NCL Krishnashila
5. NCL Kakri

#### **Thermal Power Plants**

1. M/s NTPC Rihand
2. M/ s Anpara TPP
3. M/s NTPC Shakti Nagar
4. M/s Lanco TPP
5. M/s Renusagar TPP
6. M/s Obra TPP

### **Other Industries**

1. M/s Hindalaco Industry
2. M/s Ultratech Cement, Dalla
3. M/s Ultratech Cement (Dalla Super)
4. M/s Grasim Chemical Industry
5. M/s Birla carbon black

7. It is further mentioned that there are around 313 stone crushers operational near the Dalla area. Other units have to be identified.

8. The report also states that the issue of fly ash management in the area by thermal power stations stands covered by the directions of this Tribunal vide order dated 18.1.2022 in OA 164/2018, Ashwani Kumar Dubey v. UOI and thus remedial action with regard to the violations now found can be overseen by the said committee.

### **Directions**

9. In the light of above, concerned PPs - Thermal Power Plants, Coal Mining Units and Stone Crushers and also management of Railway Siding have to forthwith take necessary preventive and remedial measures, including measures to control dust emissions while transporting coal and fly ash as well as during industrial operations in terms of EC and consent conditions. Fly ash handling and utilization has to be in accordance with laid down procedures. In case of violations, statutory regulators have to close such units till compliance. Further, accountability has to be fixed for past violations. The measures so far taken by UP State PCB are not adequate. There is no report about remedial action by the MP State PCB.

10. The report of the Committee is available on the website of NGT. The respective State PCBs may also place the same on their websites so that PPs can access the same and give their response.

11. As rightly pointed out by the Committee, the issue of fly ash management in the area by thermal power stations has already been dealt with by the Tribunal vide order dated 18.1.2022 in OA 164/2018, *Ashwani Kumar Dubey v. UOI*. Operative part of then order is as follows:

“21. In the light of above discussion, it is patent that remedial measures are required in terms of recommendations set out in para 15 above in respect of individual TPPs or other projects as well as general issues applicable to all the TPPs such as timely installation of air pollution control and monitoring devices, timely utilisation and disposal of fly ash, scientific designing of fly ash dykes and safety norms, addressing public health issues, steps for restoration of deteriorated environment by bringing down CEPI scores in the entire area, restoration of Rihand Reservoir and other damaged/ degraded areas, providing arrangement for public health facilities, including water supply and by coordinated and concerted efforts and high level monitoring. The PP are to be accountable for past violations and are under obligation to remedy the violations and follow the norms for future. The regulators are to enforce the same and higher authorities are to oversee. Accordingly, following direction are issued:

- i. **We direct constitution of a fly ash management and utilization Mission to be jointly headed by the Secretaries, MoEF&CC, Coal and Power, GoI and Chief Secretaries of UP and MP. The Secretary, MoEF&CC will be the nodal agency for coordination and compliance.** The Mission will coordinate and monitor issues relating to handling and disposal of flyash as well as all associated issues in the light of above discussion. It may hold its first meeting within one month to take stock of the situation and to prepare action plan in the light of recommendations of Joint Committees quoted earlier in para 15 above in respect of individual plants as well as road map generally. Thereafter, it may meet atleast once in a month for one year to review the progress. The resolutions of the Mission and quarterly progress may be placed on the website of MoEF&CC for information of the stake holders and inhabitants in the area. The Mission will be free to interact with the concerned Government Departments/ Expert institutions/ individuals/ other stakeholders. The Mission may in its first meeting require voluntary financial contribution by all the projects in proportion of the financial capacity of the projects out of CSR funds or otherwise. The contribution, alongwith compensation which may be collected may be credited to a separate environment restoration account for restoration of environment and relief to the victims of damage to the environment in such manner as may be found necessary by the Mission. Any victim or aggrieved party will be free to approach the Mission for providing such relief. The Mission may also consider the safeguards laid down in the Notification dated 31.12.2021,

particularly for safety audits of the ash dykes which should be conducted particularly for structural stability, as far as possible within six months. Advisory issued by the Ministry of Power dated 22.9.2021 will not be enforced being against the spirit of notification dated 31.12.2021 and obstructing much needed speedy utilisation/disposal of legacy flyash. The Mission may evolve mechanism for interaction with stake holders, including associations of brick kiln owners. Guidelines be also issued for siting, design and engineering standards for the location, disposal, maintenance and regulation of Ash Ponds as breach of a fly ash ponds result in great disaster. Public health and risk impact assessment in the areas of operation of TPPs and generators of fly ash may be got conducted. The Mission may also monitor scientific management and utilization of fly ash by power projects outside Singrauli and Sonebhadra, in coordination with Chief Secretaries of concerned States and adopting safety measures for ash dykes, installing devices to control air pollution, (including FGDs, OCEMS) in a time bound manner and restoration of environment and public health. The Mission may also consider use of beneficiated coal. It may in particular consider on-site and off-site crisis management plans with regard to fly ash ponds and dykes. As noted earlier, legacy fly ash is 1670.602 Million Tonnes as on 31.12.2021 and data of ash generation and utilization of legacy fly ash is as follows:

**“Summary of Ash Generation and Utilization during year 2020-21**

No. of Thermal Power Stations:	191
Capacity (MW)	: 2,13,030 MW
Coal consumed	: 672.130 Million Tonnes
Fly Ash Generation	: 222.789 Million Tonnes
Fly Ash Utilization	: 205.098 Million Tonnes
Percentage Utilization	: 92.06%
Legacy flyash	:1670.602 Million Tonnes

The Committee of Secretaries, in coordination with PPs and statutory regulators, may draw a roadmap for utilization and disposal of entire legacy fly ash for Sonebhadra and Singrauli areas as well as for all the Power Plants located in clusters or standalone with tagging the sources to utilize fly ash on voluntary and compulsion mode for which required mechanism be laid down.

- ii. **With regard to past violations, the PPs remain liable and the Joint Committee of CPCB, State PCB and jurisdictional District Magistrates may determine compensation following due process, on the principles laid down inter alia in M.C. Mehta, (1987) 1 SCC 395, Sterlite (2013) 4 SCC 575 and Goel Ganga (2018) 18 SCC 257, having regard to the period of violation and financial capacity of the unit. The PPs may take**

**remedial measures as per recommendations of the Committee and as per law, failing with coercive measures for continuing or future violations be taken by concerned authorities.**

- iii. Statutory regulators may take action in terms of need for compliances in the light of recommendations with regard to individual Plants as well as generally so as to require the concerned PPs to comply, failing which coercive measures be taken by the statutory regulators in accordance with law.
- iv. In respect of incident dated 10.04.2020, compensation paid to heirs of the deceased at the rate of Rs. 10 lakhs per death is increased to Rs. 15 lakhs on principles laid down inter alia in *Sarla Verma (2009) 6 SCC 121* and *Uphaar Cinema (2011) 14 SCC 481*. We direct the remaining amount to be paid within one month. This order will not debar the heirs of the victims to claim higher compensation by approaching appropriate forum. If the salaries to persons appointed as compensation to the victims are below minimum wages, the PP may ensure compliance of law on the subject which may be also looked into by the concerned Labour Departments of the State of UP and MP. The statutory regulators may take further remedial action in terms of recommendations of the Committee in OA 148/2020, quoted earlier for restoration of environment and preventing such incidents.
- v. With regard to breach of Rihand Reservoir also, further remedial measures be taken in terms of recommendations on the subject, quoted in para 15 above.”

**12. Accordingly, a copy of the report be forwarded to the Secretary, MoEF&CC for further action in terms of above order considering violations found by the Committee. An action taken report in the matter be filed within three months by the Secretary, MoEF&CC. CPCB may give information with regard to action taken for past violations in terms of direction (ii) above.**

13. With regard to the issues not covered by the order dated 18.01.2021 i.e. compliance by mining units and stone crushers, we constitute a joint Committee of CPCB, UP and MP PCBs and District Magistrates and DFOs Singrauli area in UP and MP (nodal agency being CPCB and concerned State PCB) to oversee compliance of norms and determine the liability of erring units on ‘Polluter Pays’ principle for past violations having regard to nature and extent of violation, cost of remediation and turnover of the units. This exercise be completed within three months. The joint

Committee may also undertake carrying capacity of the area to sustain the number of stone crushers and siting criteria required to be followed including in terms of *inter-se* distance. Such carrying capacity be calculated based on the available data. Forest Departments of UP and MP may also take necessary action under the relevant statutory provisions to ensure that no fly ash/ash slurry or waste is dumped in forest area and necessary and requisite plantations are undertaken. The Forest Departments may also take necessary action against the violators, following due process of law. The Committee may also give the status of execution of plan to bring down Comprehensive Environmental Pollution Index (CEPI) level. **The joint Committee may give its report by 15.09.2023** by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. Copy of the report may also be furnished to the stakeholders by placing the same on appropriate website, intimating the said stakeholders. Any party wishing to file their response may do so by 30.09.2023. Erring units may be put to notice of these proceedings by the concerned State PCB so that they have opportunity to file their respective response before this Tribunal, if so advised. If no response is filed, this Tribunal will pass further orders with regard to their accountability. Chief Secretaries of UP and MP may look into the issues with regard to measures to be taken by the State Administration such as construction of necessary roads in the area. Inter-state coordination mechanism may also be reviewed and strengthened. It is made clear that if there is a failure, the liability of the said States will also be determined by this Tribunal on the next date. In absence of any other data, the compensation of erring units may be determined at the rate of 1 per cent of the turnover of the concerned unit subject to assessed cost of remediation being recovered.

List for further consideration on 11.10.2023.

A copy of this order be forwarded to Secretary, MoEF&CC, Chief Secretaries of UP and MP, CPCB, UPPCB, MPPCB, District Magistrates and DFOs Singrauli area in UP and MP by e-mail for compliance.

I.A. No. 309/2022 has been filed for permission to file additional documents comprising of photographs of factual position on SH 5A Audi-Shaktinagar Road and NH-39 Singrauli Dibulganj- Renukoot Road located in Anpara, Sonbhadra, UP. The additional documents are taken on record but the applicant may serve the same on CPCB, UPPCB and MPPCB for consideration by the joint Committee. I.A. No. 309/2023 stands disposed of accordingly.

Adarsh Kumar Goel, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

May 10, 2023  
Original Application No. 862/2022  
(I.A. No. 309/2022)  
SN

**CEPI Action Plan Photographs**  
**M/s NTPC, Vindhnagar**



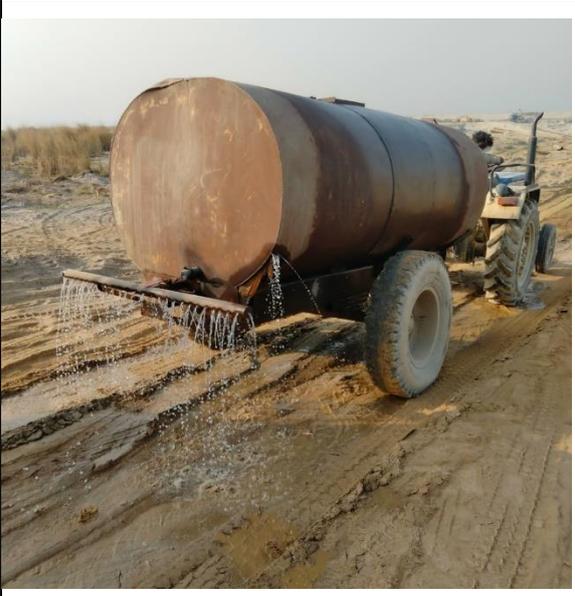
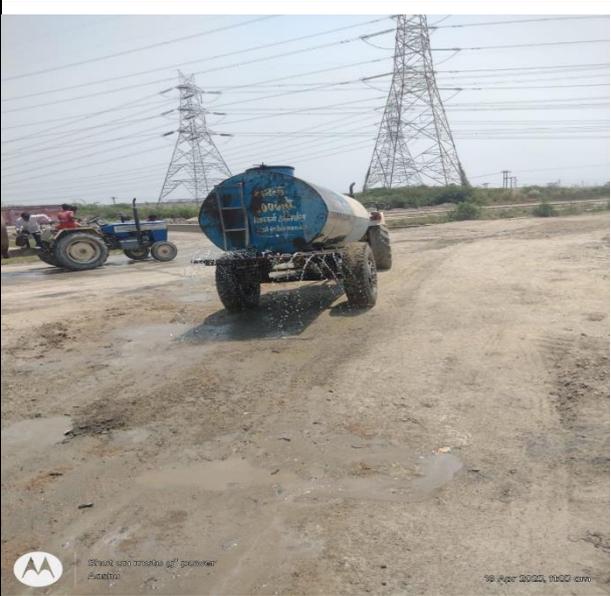
**Unit#12 : FGD Absorber tank under construction**



**Unit#10 : FGD chimney under construction**



**Permanent arrangement for control of fugitive emission from ash dykes - Baliyari**

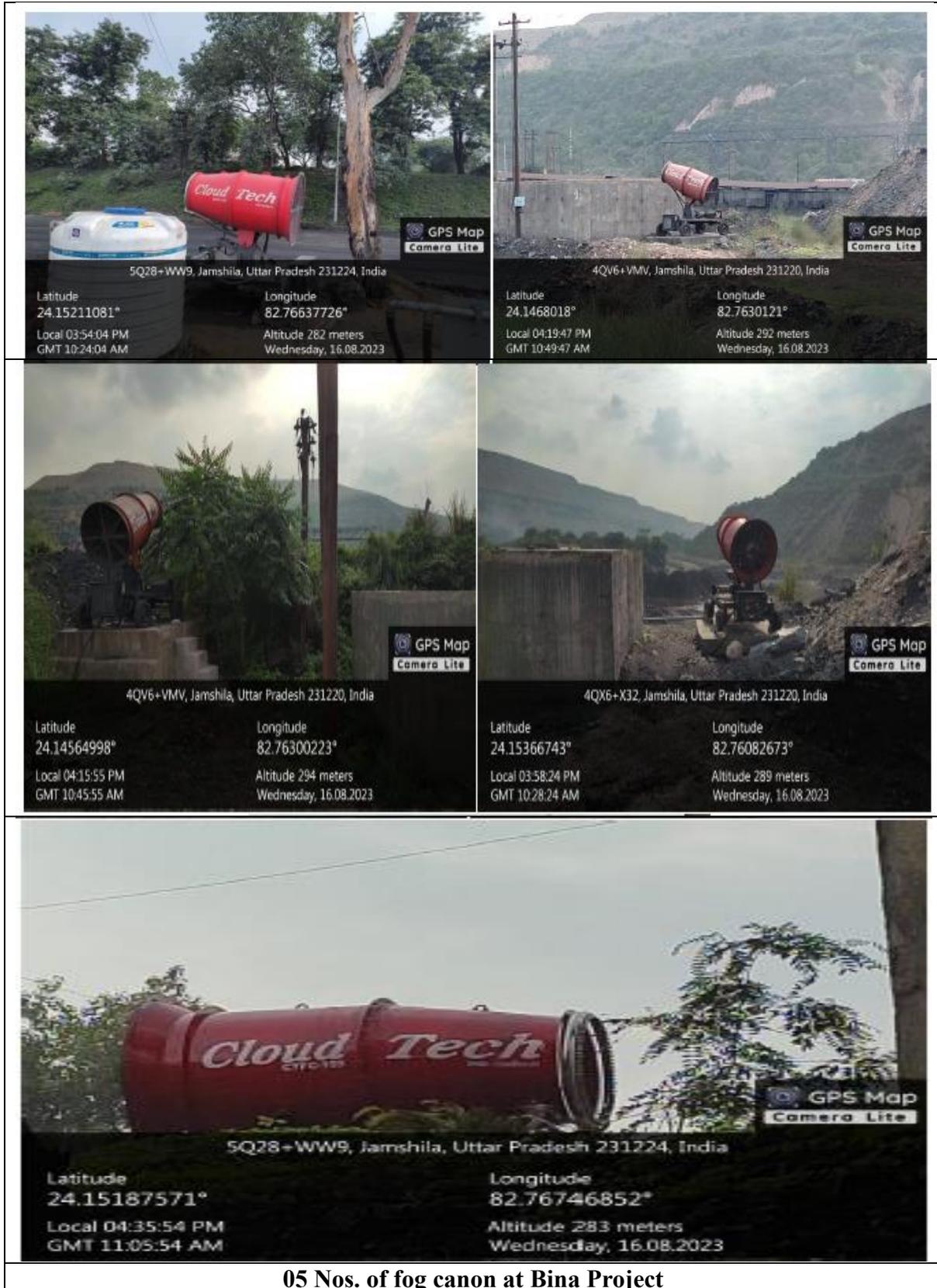


**Water Sprinkling**



**Sewerage Treatment Plant (Capacity: 6 MLD)**

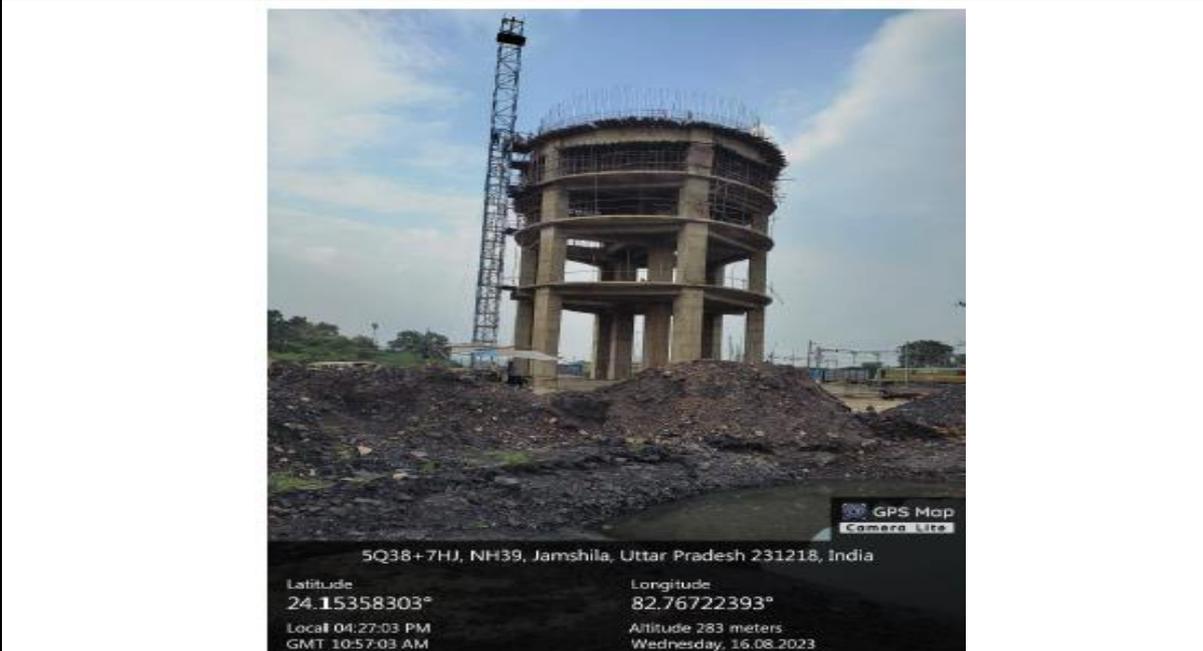
M/s Bina Ext Project



05 Nos. of fog canon at Bina Project



**Stretch of newly constructed RCC Road at Bina project (3.5 Km completed out of 4.8 Km completed)**





**Progress of 9.5MTPA CHP as on 31.7.2023**



**Ongoing underground pit construction at ETP site**



**Ongoing road construction**

M/s Khadia mine (MP), NCL



Newly Constructed CC Road (L-6.61 KM, W-10.5m)



Truck mounted Fog cannon on hiring basis



Truck mounted Fog cannon (Departmental)



Fixed fog cannon installed at Coal yard no. 1 (Hiring basis)



Fixed fog cannon installed at Coal yard no. 5 (Hiring basis)



Fixed fog cannon installed at Coal yard no. 6 (Hiring basis)



Fixed Fog cannon at Coal Yard -1 (Departmental)



Effluent Treatment Plant (38.4 MLD capacity)

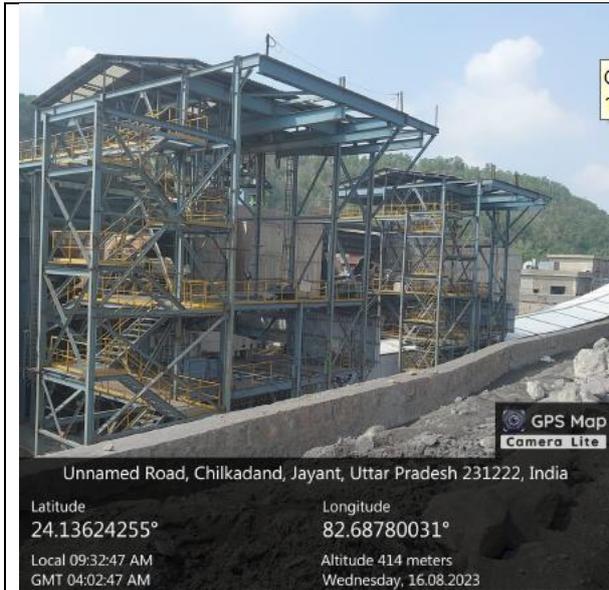


Treated Water tank at ETP

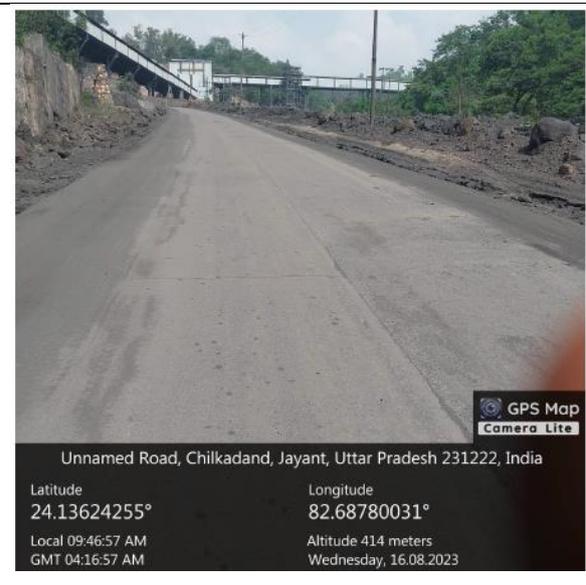
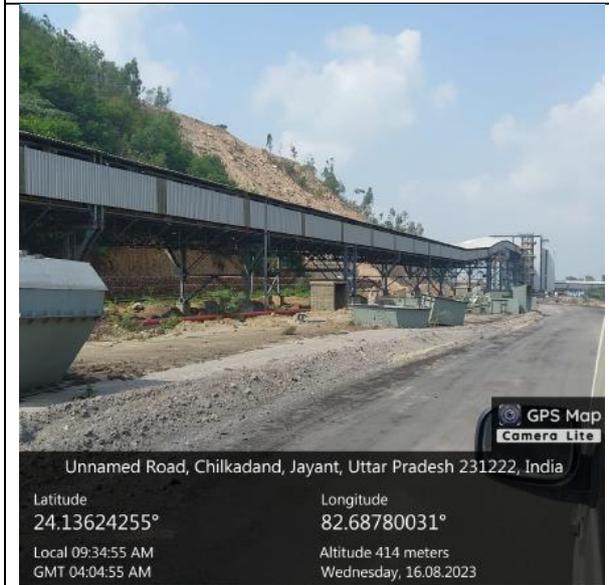


Treated Water being filled in Water tanker for Dust Suppression

M/s Dudhichua mines- NCL



Under construction CHP



Mine area internal road



**Platform for Fog cannon machine**



**GM office road**



**Shyphoning system to minimize rain cut on the overburden dumps**



**RCC road construction from Dhudhicia mine to Sector A**

M/s Jayant Mine- NCL



New CHP



New CHP



Approach road of mine



**Road from Jayant Bus stand tiraha to railway siding (Kanta Mod approx. 12KM)**



**New Diversion Road (3.2KMs)**

**Fixed fog Cannons**



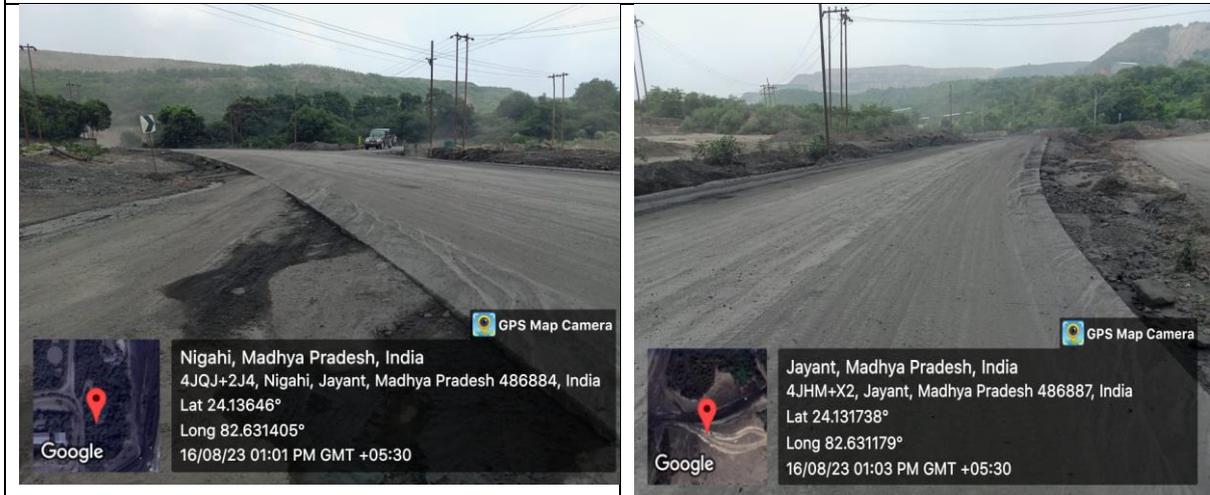
**Sedimentation pond at TS-2**

**Sedimentation pond at TS-1**

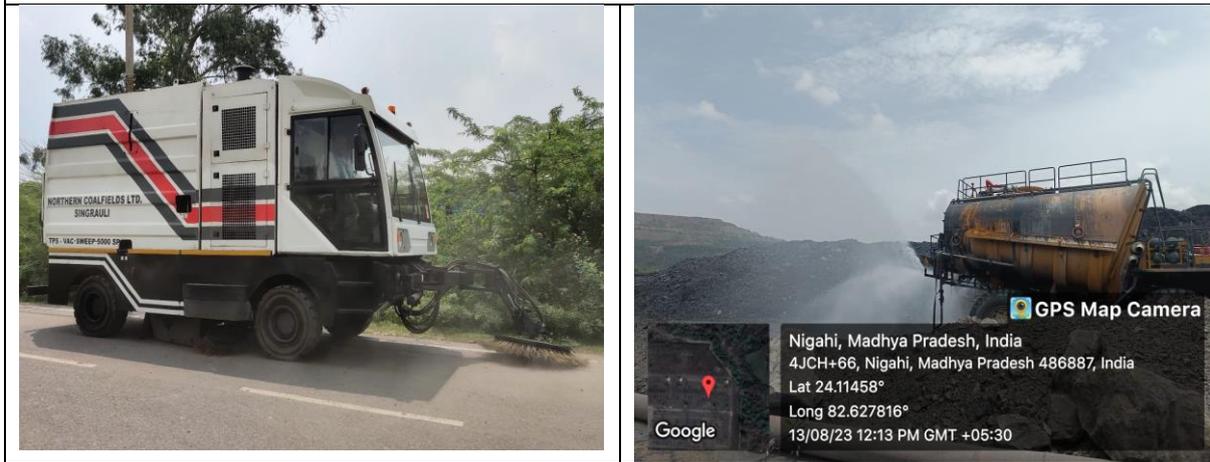
M/s Nigahi Project, NCL



Under construction 10 MTPA CHP

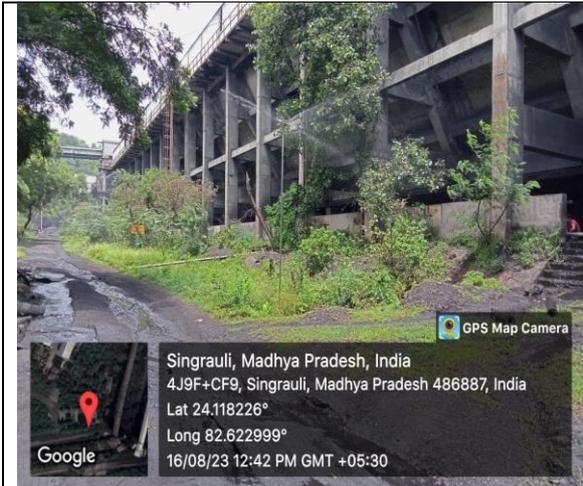


Under Construction CC Road



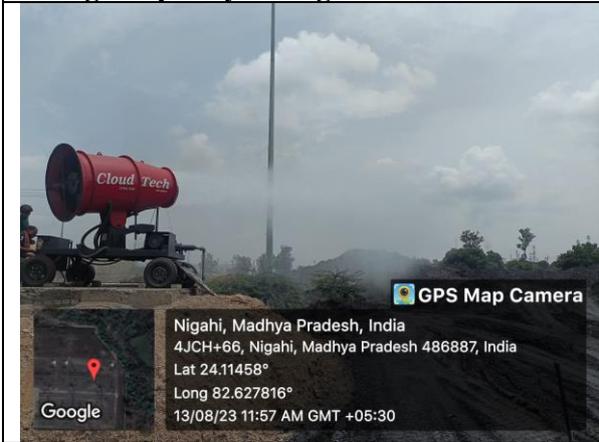
02 mechanical sweeping machine

Water sprinkling by tankers



**02 high capacity mist gun**

**Vehicle mounted Fog cannon**



**Fog cannons**



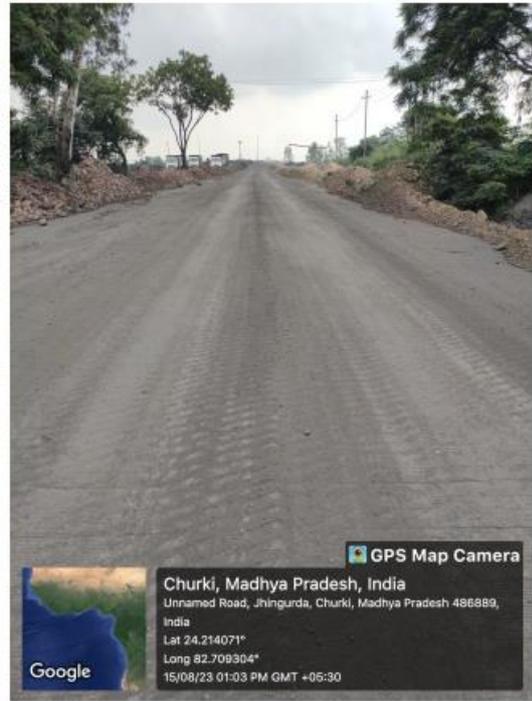
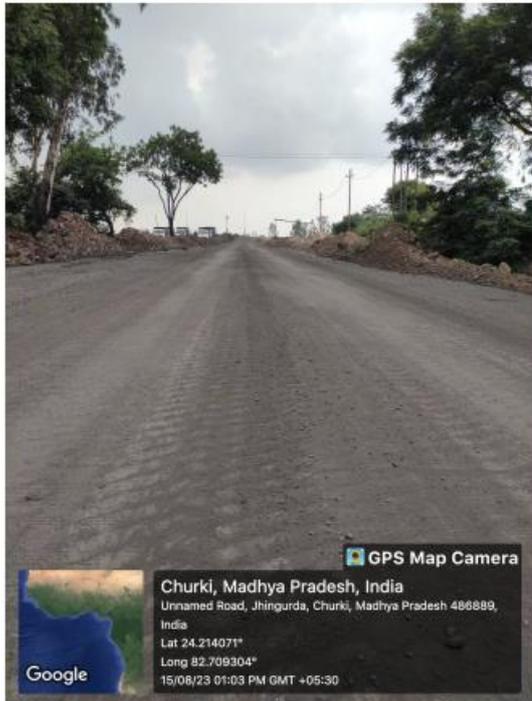
**ETP**

M/s Amlohri Project, NCL

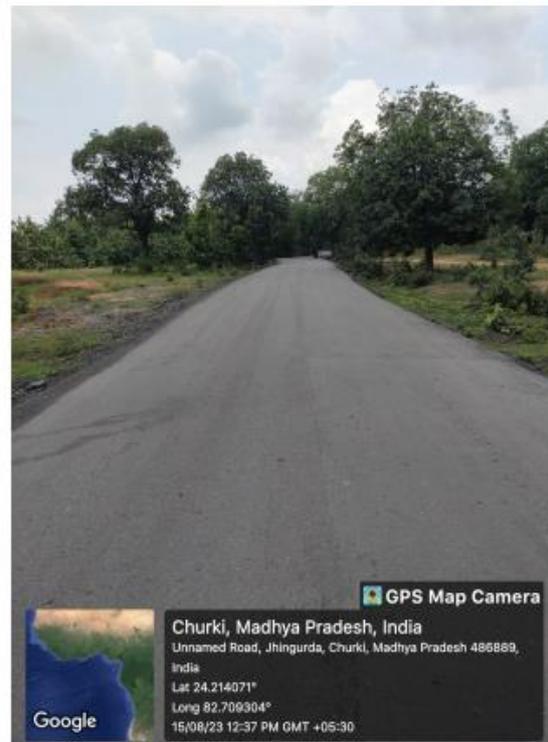


M/s Jhingurda Project, NCL

Construction of 250 m CC road (Approach road to Crusher)



Widening of Magazine Road to connect Wharf Wall (1.828 Km)



Fixed Fog Cannons installed at Coal Yard (02 nos)



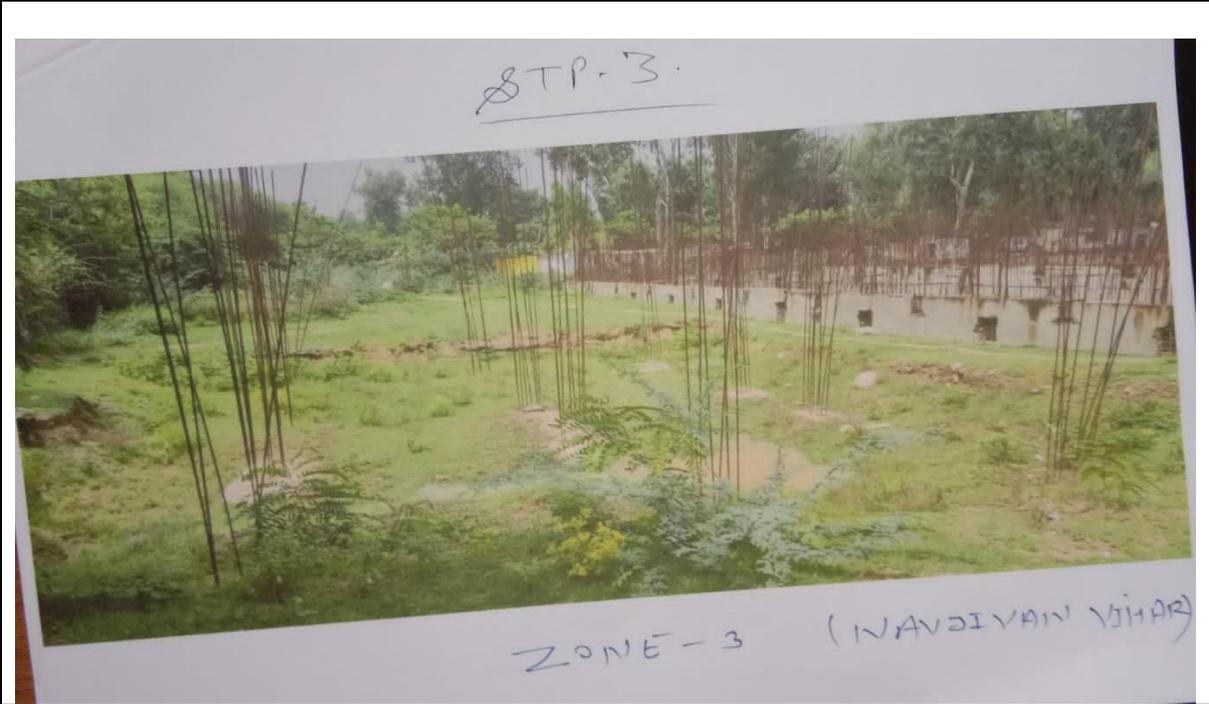
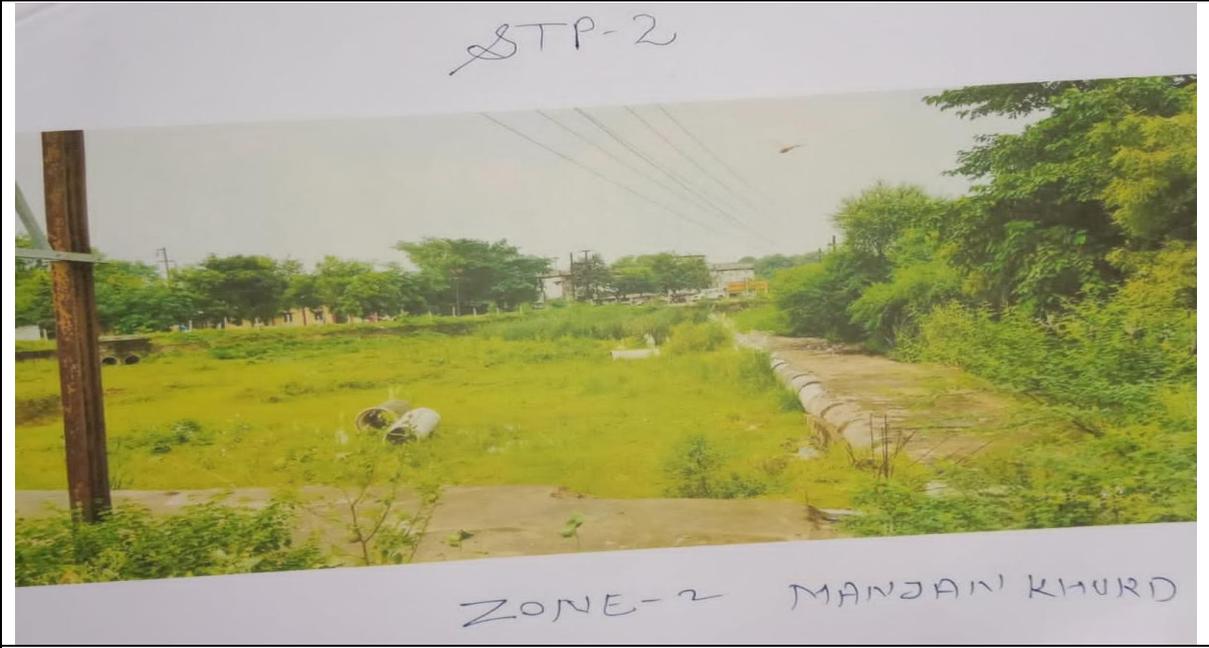


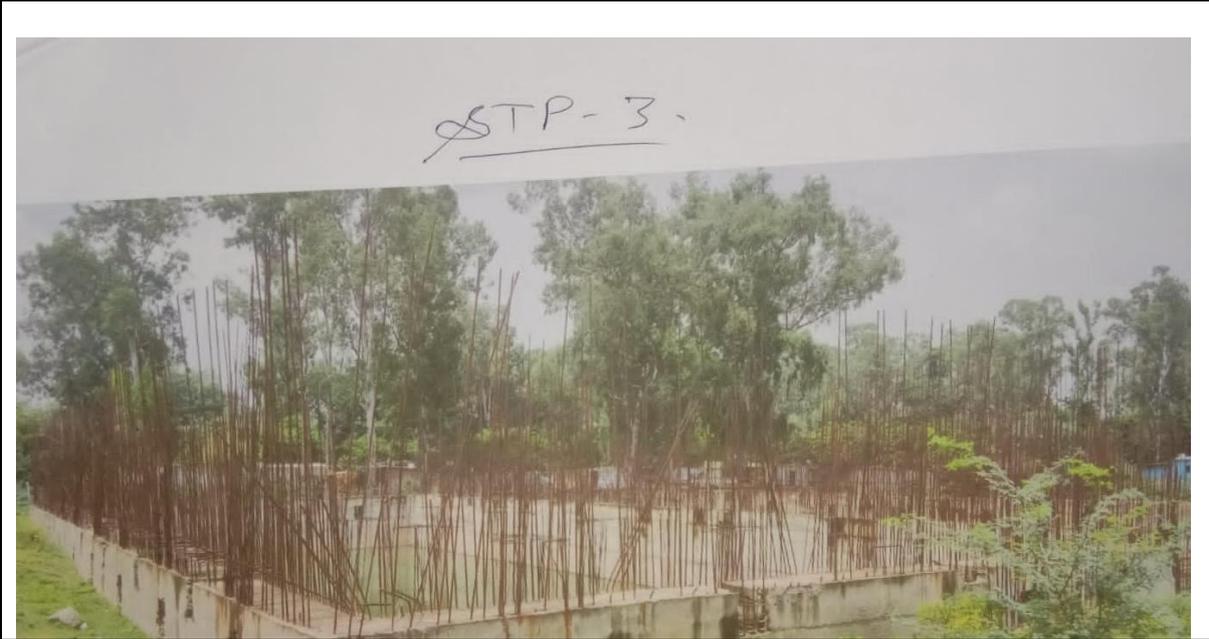
### Fixed Fog Canons at Wharf Wall



Municipal Corporation, Singrauli







## कार्यालय कलेक्टर (खनि शाखा) जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 08/09/23

आदेश

क्रमांक/3153 /खनिज/उत्खनि पट्टा/2023, पट्टेदार श्री देवेन्द्र कुमार श्रीवास्तव पिता श्री अशोक श्रीवास्तव, निवासी ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली के पक्ष में ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली, ख.क्र. 115/1 के अंश भाग रकवा 2.00 हे. क्षेत्र (शासकीय भूमि) पर खनिज पत्थर (क्रेशर मशीन से गिट्टी निर्माण) हेतु दिनांक 08.03.2018 से 07.03.2028 तक की अवधि के लिए पत्थर उत्खनि पट्टा स्वीकृत है। पट्टेदार द्वारा म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 449/खनिज/उ.प./2021 सिंगरौली, दिनांक 05.02.2021 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था किन्तु पट्टेदार द्वारा अद्यतन आवश्यक औपचारिकताओं की पूर्ति नहीं की गई है, और न ही कारण बताओ सूचना-पत्र दिनांक 05.02.2021 का कोई भी जवाब प्रस्तुत किया गया है।

अतः उपरोक्तानुसार म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किये जाने पर पट्टेदार श्री देवेन्द्र कुमार श्रीवास्तव पिता श्री अशोक श्रीवास्तव, निवासी ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली के पक्ष में ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली के ख.क्र. 115/1 के अंश भाग रकवा 2.00 हे. क्षेत्र (शासकीय भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं ग्राम दुआरी, तहसील चितरंगी के ख.क्र. 28 के रकवा 0.47 हे0 क्षेत्र पर स्वीकृत व्यापारी अनुज्ञप्ति में स्थापित क्रेशर का संचालन तत्काल प्रभाव से बंद किया किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

पृ.क्र./3154 /खनिज/उ.प./2023

सिंगरौली, दिनांक 08/09/23

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- श्री देवेन्द्र कुमार श्रीवास्तव पिता श्री अशोक श्रीवास्तव, निवासी ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली (म.प्र.) की ओर आदेश के पालन में अग्रेषित।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

कार्यालय कलेक्टर (खनि शाखा) जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 08/03/23

आदेश

क्रमांक/3151 /खनिज/उत्खनि पट्टा/2023, पट्टेदार आर्यन स्टोन क्रशर प्रो० श्री अरुण कुमार साहू, निवासी ग्राम व पोस्ट निवास, तहसील सरई, जिला सिंगरौली के पक्ष में ग्राम भरसेंड़ी, तहसील सरई, जिला सिंगरौली, ख.क्र. 19, 21 एवं 26 रकवा 4.00 हे० क्षेत्र (निजी भूमि) पर खनिज पत्थर (क्रेशर मशीन से गिट्टी निर्माण) हेतु दिनांक 22.06.2018 से 21.06.2028 तक की अवधि के लिए पत्थर उत्खनि पट्टा स्वीकृत है। पट्टेदार द्वारा म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 318/खनिज/उ.प./2022 सिंगरौली, दिनांक 29.01.2022 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था किन्तु पट्टेदार द्वारा अद्यतन आवश्यक औपचारिकताओं की पूर्ति नहीं की गई है, और न ही कारण बताओ सूचना-पत्र दिनांक 29.01.2022 का जवाब प्रस्तुत किया गया है।

अतः उपरोक्तानुसार म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किये जाने पर पट्टेदार आर्यन स्टोन क्रशर प्रो० श्री अरुण कुमार साहू, निवासी ग्राम व पोस्ट निवास, तहसील सरई, जिला सिंगरौली के पक्ष में ग्राम भरसेंड़ी, तहसील सरई, जिला सिंगरौली (म०प्र०) के पक्ष में ग्राम भरसेंड़ी, तहसील सरई, जिला सिंगरौली, ख.क्र. 19, 21 एवं 26 रकवा 4.00 हे० क्षेत्र (निजी भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं ग्राम पोंड़ी, तहसील सरई के ख.क्र. 824 के रकवा 1.91 हे० क्षेत्र पर स्वीकृत पत्थर उत्खनि पट्टा में स्थापित क्रशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

पृ.क्र./3152/खनिज/उ.प./2023

सिंगरौली, दिनांक 08/03/23

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- आर्यन स्टोन क्रशर प्रो० श्री अरुण कुमार साहू, निवासी ग्राम व पोस्ट निवास, तहसील सरई, जिला सिंगरौली की ओर आदेश के पालन में अग्रेषित।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

## कार्यालय कलेक्टर (खनि शाखा) जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 08/03/23

आदेश

क्रमांक/3149/खनिज/उत्खनि पट्टा/2023, पट्टेदार मे० विन्ध्य माइनिंग एवं ट्रेडिंग कम्पनी पार्टनर श्री अजय कुमार सिंह, निवासी ग्राम व पोस्ट रामपुर सक्तेशगढ़, जिला मिर्जापुर (उ०प्र०) के पक्ष में ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली, ख.क्र. 116/1 एवं 116/2 रकवा 1.30 हे० क्षेत्र (शासकीय भूमि) तथा ख.क्र. 115 रकवा 1.40 हे० क्षेत्र (शासकीय भूमि) कुल रकवा 2.70 हे० क्षेत्र पर खनिज पत्थर (क्रेशर मशीन से गिट्टी निर्माण) हेतु दिनांक 04.10.2018 से 03.10.2028 तक की अवधि के लिए पत्थर उत्खनि पट्टा स्वीकृत है। पट्टेदार द्वारा म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 460/खनिज/उ.प./2022 सिंगरौली, दिनांक 07.02.2022 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था किन्तु पट्टेदार द्वारा अद्यतन आवश्यक औपचारिकताओं की पूर्ति नहीं की गई है, और न ही कारण बताओ सूचना-पत्र दिनांक 07.02.2022 का जवाब प्रस्तुत किया गया है।

अतः उपरोक्तानुसार म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किये जाने पर पट्टेदार मे० विन्ध्य माइनिंग एवं ट्रेडिंग कम्पनी पार्टनर श्री अजय कुमार सिंह, निवासी ग्राम व पोस्ट रामपुर सक्तेशगढ़, जिला मिर्जापुर (उ०प्र०) के पक्ष में ग्राम दुआरी, तहसील चितरंगी, जिला सिंगरौली, ख.क्र. 116/1 एवं 116/2 रकवा 1.30 हे० क्षेत्र (शासकीय भूमि) तथा ख.क्र. 115 रकवा 1.40 हे० क्षेत्र (शासकीय भूमि) कुल रकवा 2.70 हे० क्षेत्र पर स्वीकृत पत्थर उत्खनि पट्टा एवं ग्राम दुआरी, तहसील चितरंगी के ख.क्र. 37 के रकवा 0.43 हे० क्षेत्र पर स्वीकृत व्यापारी अनुज्ञप्ति में स्थापित क्रशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 08/03/23

पृ.क्र./3150/खनिज/उ.प./2023

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- मे० विन्ध्य माइनिंग एवं ट्रेडिंग कम्पनी पार्टनर श्री अजय कुमार सिंह, निवासी ग्राम व पोस्ट रामपुर सक्तेशगढ़, जिला मिर्जापुर (उ०प्र०) की ओर आदेश के पालन में अग्रेषित।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 15/09/23

आदेश

क्रमांक/3262/खनिज/उत्खनि पट्टा/2023, पट्टेदार मे० बी. के. इन्जीनियरिंग वर्क्स प्रो० श्री विनोद कुमार शाह, निवासी ग्राम व पोस्ट रजमिलान, तहसील माड़ा, जिला सिंगरौली (म.प्र.) के पक्ष में ग्राम बंजारी, तहसील सरई, जिला सिंगरौली, ख. क्र. 1071, 1072, 3180/1050 एवं 3206/1071 रकवा 2.15 हे. क्षेत्र (निजी भूमि) पर पत्थर उत्खनि पट्टा (क्रेशर मशीन से गिट्टी निर्माण हेतु) अवधि दिनांक 14.10.2020 से 13.10.2030 तक के लिये स्वीकृत है।

माननीय एन.जी.टी. के प्रकरण ओ.ए. 861/2022 में पारित आदेश दिनांक 10.05.2023 के अनुपालन में प्रदूषण नियंत्रण बोर्ड एवं खनिज अमले द्वारा पट्टेदार मे० बी. के. इन्जीनियरिंग वर्क्स प्रो० श्री विनोद कुमार शाह के पक्ष में स्वीकृत खदान एवं क्रशर की संयुक्त जांच में पर्यावरणीय अनुमति तथा जल एवं वायु सम्मति में विहित प्रावधानों का पालन तथा किये गये अनुबंध में उल्लेखित आवश्यक औपचारिकताओं की पूर्ति नहीं किया जाना पाया गया है। साथ ही पट्टेदार द्वारा क्रशर संचालन हेतु प्राप्त सी.टी.ओ. का 25.03.2022 के बाद नवीनीकरण भी नहीं कराया गया है।

अतः उपरोक्तानुसार म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन तथा पर्यावरणीय अनुमति/जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किये जाने पर पट्टेदार मे० बी. के. इन्जीनियरिंग वर्क्स प्रो० श्री विनोद कुमार शाह के पक्ष में ग्राम बंजारी, तहसील सरई, जिला सिंगरौली, ख. क्र. 1071, 1072, 3180/1050 एवं 3206/1071 रकवा 2.15 हे. क्षेत्र (निजी भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं ग्राम बंजारी, तहसील सरई के ख.क्र. 1075/1 एवं 1076, रकवा 0.42 हे० क्षेत्र पर स्वीकृत व्यापारी अनुज्ञप्ति में स्थापित क्रशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)

  
प्रभारी अधिकारी  
(खनि शाखा)  
जिला सिंगरौली (म.प्र.)

पृ.क्र./3263 /खनिज/उ.प./2023

सिंगरौली, दिनांक 15/09/23

प्रतिलिपि:-

- 01- तहसीलदार सरई, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- पट्टेदार मे० बी. के. इन्जीनियरिंग वर्क्स प्रो० श्री विनोद कुमार शाह, निवासी ग्राम व पोस्ट रजमिलान, तहसील माड़ा, जिला सिंगरौली (म.प्र.) की ओर आदेश के पालन में अग्रेषित।

  
प्रभारी अधिकारी  
(खनि शाखा)  
जिला सिंगरौली (म.प्र.)

## आदेश

क्रमांक/3264/खनिज/उत्खनि पट्टा/2023, पट्टेदार मां आदि शक्ति स्टोन क्रशर पार्टनर श्री रमाशंकर पाठक, निवासी ग्राम व पोस्ट चितरंगी, जिला सिंगरौली (म.प्र.) के पक्ष में ग्राम पिपरवान, तहसील चितरंगी, जिला सिंगरौली के ख.क्र. 217 रकवा 1.70 हे० क्षेत्र (शासकीय भूमि) पर खनिज पत्थर (क्रेशर मशीन से गिट्टी निर्माण) हेतु अवधि दिनांक 22.01.2018 से 21.01.2028 तक की अवधि के लिए उत्खनि पट्टा स्वीकृत है।

पट्टेदार द्वारा म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 1846/खनिज/उ.प./2023 सिंगरौली, दिनांक 24.05.2023 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था किन्तु पट्टेदार द्वारा अद्यतन आवश्यक औपचारिकताओं की पूर्ति नहीं की गई है, और न ही कारण बताओ सूचना-पत्र दिनांक 24.05.2023 का जवाब प्रस्तुत किया गया है।

उल्लेखनीय है कि माननीय एन.जी.टी. के प्रकरण ओ.ए. 861/2022 में पारित आदेश दिनांक 10.05.2023 के अनुपालन में प्रदूषण नियंत्रण बोर्ड एवं खनिज अमले द्वारा पट्टेदार के पक्ष में स्वीकृत खदान एवं क्रशर की संयुक्त जांच में भी पर्यावरणीय अनुमति तथा जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किया जाना पाया गया है।

अतः उपरोक्तानुसार म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किये जाने पर पट्टेदार मां आदि शक्ति स्टोन क्रशर पार्टनर श्री रमाशंकर पाठक, निवासी ग्राम व पोस्ट चितरंगी, जिला सिंगरौली (म.प्र.) के पक्ष में ग्राम पिपरवान, तहसील चितरंगी, जिला सिंगरौली, ख.क्र. 217 रकवा 1.70 हे० क्षेत्र (शासकीय भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं स्थापित क्रशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)

प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 15/09/23

पृ.क्र./3265/खनिज/उ.प./2023

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- पट्टेदार मां आदि शक्ति स्टोन क्रशर पार्टनर श्री रमाशंकर पाठक, निवासी ग्राम व पोस्ट चितरंगी, जिला सिंगरौली (म.प्र.) की ओर आदेश के पालन में अग्रेषित।

प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

आदेश

क्रमांक/3266/खनिज/उत्खनि पट्टा/2023, पट्टेदार मे. शिवनेत्र इन्डस्ट्रीज पार्टनर श्री विनय कुमार सिंह निवासी ग्राम धरौली, पोस्ट धरौली, जिला सिंगरौली (म.प्र.) के पक्ष में ग्राम तेंदुहा, तहसील चितरंगी, जिला सिंगरौली, ख. क्र. 260 रकवा 1.00 हे., ख. क्र. 261 रकवा 0.40 हे., ख. क्र. 277 रकवा 0.60 हे. एवं 278 रकवा 1.60 हे. (निजी भूमि) तथा ख. क्र. 262 रकवा 1.00 हे. (शासकीय भूमि) कुल रकवा 4.60 क्षेत्र पर पत्थर उत्खनि पट्टा (क्रेशर मशीन से गिट्टी निर्माण हेतु) अवधि दिनांक 20.09.2018 से 19.09.2028 तक के लिये स्वीकृत है।

पट्टेदार द्वारा म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 454/खनिज/उ.प./2023 सिंगरौली, दिनांक 24.05.2023 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था। पट्टेदार द्वारा प्रस्तुत जवाब दिनांक 13.03.2023 से आवश्यक औपचारिकताओं की पूर्ति करने का लेख किया गया है।

उल्लेखनीय है कि माननीय एन.जी.टी. के प्रकरण ओ.ए. 861/2022 में पारित आदेश दिनांक 10.05.2023 के अनुपालन में प्रदूषण नियंत्रण बोर्ड एवं खनिज अमले द्वारा पट्टेदार के पक्ष में स्वीकृत खदान एवं क्रशर की संयुक्त जांच में पर्यावरणीय अनुमति तथा जल एवं वायु सम्मति में विहित प्रावधानों का पालन तथा आवश्यक औपचारिकताओं की पूर्ति नहीं किया जाना पाया गया है।

अतः उपरोक्तानुसार म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन तथा पर्यावरणीय अनुमति/जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किये जाने पर पट्टेदार मे. शिवनेत्र इन्डस्ट्रीज पार्टनर श्री विनय कुमार सिंह निवासी ग्राम धरौली, पोस्ट धरौली, जिला सिंगरौली (म.प्र.) के पक्ष में ग्राम तेंदुहा, तहसील चितरंगी, जिला सिंगरौली, ख. क्र. 260 रकवा 1.00 हे., ख. क्र. 261 रकवा 0.40 हे., ख. क्र. 277 रकवा 0.60 हे. एवं 278 रकवा 1.60 हे. (निजी भूमि) तथा ख. क्र. 262 रकवा 1.00 हे. (शासकीय भूमि) कुल रकवा 4.60 क्षेत्र पर स्वीकृत पत्थर उत्खनि पट्टा एवं स्थापित क्रशर का संचालन तत्काल प्रभाव से बंद किया जाता है।  
(कलेक्टर महोदय द्वारा अनुमोदित)



प्रभारी अधिकारी

(खनि शाखा)

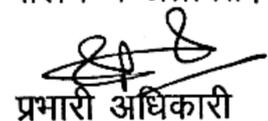
जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 15/09/23

पृ.क्र./3267/खनिज/उ.प./2023

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- पट्टेदार मे. शिवनेत्र इन्डस्ट्रीज पार्टनर श्री विनय कुमार सिंह निवासी ग्राम व पोस्ट धरौली, जिला सिंगरौली (म.प्र.) की ओर आदेश के पालन में अग्रेषित।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

आदेश

क्रमांक/3260/खनिज/उत्खनि पट्टा/2023, पट्टेदार श्री शशांक मिश्रा पिता स्व० श्याम सुन्दर मिश्रा, निवासी वार्ड क्रमांक 20, शास्त्री नगर राबर्ट्सगंज, जिला सोनभद्र (उ०प्र०) के पक्ष में ग्राम जोगियानी, तहसील माड़ा के ख.क्र. 470/2 रकवा 0.55 हे०, ख.क्र. 471 रकवा 0.79 हे०, ख.क्र. 472 रकवा 0.24 हे० एवं ख.क्र. 473/2 रकवा 0.40 हे० कुल रकवा 1.83 हे. क्षेत्र (निजी भूमि) पर पत्थर उत्खनि पट्टा (क्रेशर मशीन से गिट्टी निर्माण हेतु) अवधि दिनांक 07.08.2020 से 06.08.2030 तक के लिये स्वीकृत है।

पट्टेदार द्वारा म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन किया जाना पाये जाने पर कार्यालयीन पत्र क्रमांक 2346/खनिज/उ.प./2022 सिंगरौली, दिनांक 03.10.2022 से कारण बताओ सूचना पत्र जारी कर 30 दिवस की समयावधि में आवश्यक औपचारिकताओं की पूर्ति कर समाधान कारक जवाब प्रस्तुत करने हेतु निर्देशित किया गया था। पट्टेदार द्वारा प्रस्तुत जवाब दिनांक 03.10.2022 से आवश्यक औपचारिकताओं की पूर्ति करने का लेख किया गया है।

उल्लेखनीय है कि माननीय एन.जी.टी. के प्रकरण ओ.ए. 861/2022 में पारित आदेश दिनांक 10.05.2023 के अनुपालन में प्रदूषण नियंत्रण बोर्ड एवं खनिज अमले द्वारा पट्टेदार के पक्ष में स्वीकृत खदान एवं क्रेशर की संयुक्त जांच में पर्यावरणीय अनुमति तथा जल एवं वायु सम्मति में विहित प्रावधानों का पालन तथा आवश्यक औपचारिकताओं की पूर्ति नहीं किया जाना पाया गया है।

अतः उपरोक्तानुसार म०प्र०गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन तथा पर्यावरणीय अनुमति/जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किये जाने पर पट्टेदार श्री शशांक मिश्रा पिता स्व० श्याम सुन्दर मिश्रा, निवासी वार्ड क्रमांक 20, शास्त्री नगर राबर्ट्सगंज, जिला सोनभद्र (उ०प्र०) के पक्ष में ग्राम जोगियानी, तहसील माड़ा, जिला सिंगरौली, ख.क्र. 470/2 रकवा 0.55 हे०, ख.क्र. 471 रकवा 0.79 हे०, ख.क्र. 472 रकवा 0.24 हे० एवं ख.क्र. 473/2 रकवा 0.40 हे० कुल रकवा 1.83 हे. क्षेत्र (निजी भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं ग्राम सेमरिया, तहसील माड़ा के ख.क्र. 720/1/1 एवं अन्य 6 रकवा 2.40 हे० क्षेत्र पर स्वीकृत व्यापारी अनुज्ञप्ति में स्थापित क्रेशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 15/9/23

पृ.क्र./3261/खनिज/उ.प./2023

प्रतिलिपि:-

- 01- तहसीलदार माड़ा, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- श्री शशांक मिश्रा पिता स्व० श्याम सुन्दर मिश्रा, निवासी वार्ड क्रमांक 20, शास्त्री नगर राबर्ट्सगंज, जिला सोनभद्र (उ०प्र०) की ओर आदेश के पालन में अग्रेषित।



प्रभारी अधिकारी

(खनि शाखा)

जिला सिंगरौली (म.प्र.)

आदेश

क्रमांक /3298/ खनिज/उत्खनि पट्टा/2023, पट्टेदार श्रीमती कालिन्दी सिंह पत्नी श्री अनुपम सिंह, निवासी रेलवे स्टेशन रोड बिल्ली, पोस्ट बिल्ली, जिला सोनभद्र (उ.प्र.) के पक्ष में ग्राम पिपरवान, तहसील चितरंगी, जिला सिंगरौली, खसरा क्रमांक 233 के अंश भाग, रकवा 2.00 हे. क्षेत्र (शासकीय भूमि) पर पत्थर उत्खनि पट्टा (क्रेशर मशीन से गिट्टी निर्माण हेतु) अवधि दिनांक 29.12.2020 से 28.12.2030 तक तक के लिये स्वीकृत है।

उल्लेखनीय है कि प्रदूषण नियंत्रण बोर्ड एवं खनिज अमले द्वारा पट्टेदार श्रीमती कालिन्दी सिंह के पक्ष में स्वीकृत खदान एवं क्रेशर की संयुक्त जांच में म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों के तहत किये गये अनुबंध की शर्तों एवं पर्यावरणीय अनुमति तथा जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किया जाना पाया गया है।

अतः म0प्र0गौण खनिज नियम 1996 में विहित प्रावधानों एवं किये गये अनुबंध की शर्तों का उल्लंघन तथा पर्यावरणीय अनुमति/जल एवं वायु सम्मति में विहित प्रावधानों का पालन नहीं किया जाना पाये जाने पर पट्टेदार श्रीमती कालिन्दी सिंह पत्नी श्री अनुपम सिंह, निवासी रेलवे स्टेशन रोड बिल्ली, पोस्ट बिल्ली, जिला सोनभद्र (उ.प्र.) के पक्ष में ग्राम पिपरवान, तहसील चितरंगी, जिला सिंगरौली, खसरा क्रमांक 233 के अंश भाग, रकवा 2.00 हे. क्षेत्र (शासकीय भूमि) पर स्वीकृत पत्थर उत्खनि पट्टा एवं ख.क्र. 224/1/1 के रकवा 0.80 हे0 क्षेत्र पर स्वीकृत व्यापारी अनुज्ञप्ति में स्थापित क्रेशर का संचालन तत्काल प्रभाव से बंद किया जाता है।

(कलेक्टर महोदय द्वारा अनुमोदित)

  
प्रभारी अधिकारी

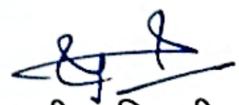
(खनि शाखा)  
जिला सिंगरौली (म.प्र.)

सिंगरौली, दिनांक 19/09/2023

पृ.क्र./3299/खनिज/उ.प./2023

प्रतिलिपि:-

- 01- तहसीलदार चितरंगी, जिला सिंगरौली की ओर सूचनार्थ।
- 02- खनि निरीक्षक/खनि सर्वेक्षक, जिला सिंगरौली की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित।
- 03- श्रीमती कालिन्दी सिंह पत्नी श्री अनुपम सिंह, निवासी रेलवे स्टेशन रोड बिल्ली, पोस्ट बिल्ली, जिला सोनभद्र (उ.प्र.) की ओर आदेश के पालन में अग्रेषित।

  
प्रभारी अधिकारी  
(खनि शाखा)  
जिला सिंगरौली (म.प्र.)

दिनांक:-12 अगस्त, 2023

सेवा मे,

श्रीमान क्षेत्रीय अधिकारी महोदय  
मध्य प्रदेश प्रदुषण नियंत्रण बोर्ड  
क्षेत्रीय कार्यालय:-सिंगरौली(म.प्र.)

प्रति,

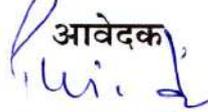
श्री सुनील कुमार मीना  
वैज्ञानिक डी, केन्द्रीय प्रदुषण नियंत्रण बोर्ड।

संदर्भ:-

क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदुषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय:-  
सिंगरौली(म.प्र.) द्वारा प्रेषित पत्र क्रमांक:-345 दिनांक:-11.08.2023

महोदय,

कृपया क्षेत्रीय अधिकारी, मध्य प्रदेश प्रदुषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय:-  
सिंगरौली(म.प्र.) द्वारा प्रेषित पत्र क्रमांक:-345 दिनांक:-11.08.2023 का संदर्भ ग्रहण करने का  
कष्ट करे जिसके क्रम में आवेदक O.A. No.-862/2022 व I.A No.-309/2022 की कापी  
इमेल द्वारा पुर्व मे प्रेषित की गयी थी परन्तु पुनः आपके पत्र के क्रम आपके दर्शाये गये इमेल पर  
प्रेषित की जा रही है।कृपया आवश्यक कार्यवाही करने व आयोजित बैठक की ससमय सूचना  
आवेदक को देने का कष्ट करे।

आवेदक  


(पंकज कुमार मिश्रा)

सेवा शाखा, ग्राम:-औडी, पोस्ट:-अनपरा  
जिला:-सोनभद्र, उत्तर प्रदेश,पिन:-231225  
मो.न.-9839298409

इमेल:-Pankajmishraanpara@gmail.com

संलग्नक:- उपरोक्तानुसार